

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 639/2022
(I.A No. 281/2025, I.A No. 180/2025)

In the matter of-

Pritipal Sharma

Applicant

Versus

Department of Environment &Ors.

Respondents

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Respondent No. 02


DATE : 11/09/2025


11-09-2025

विनोद कुमार डोडियाल / Vinod Kumar Dhaundiyal
 प्रशासक / Administrator
 केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
 जल संसाधन, नदी विकास एवं गंगा संरक्षण
 Dept. of Water Resources, River Development & Ganga Rejuvenation
 जल शक्ति मंत्रालय / Ministry of Jal Shakti
 भारत सरकार / Government of India

Through

Filed by


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BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 639/2022****(I.A No. 281/2025, I.A No. 180/2025)****In the matter of-****Pritipal Sharma****Applicant****Versus****Department of Environment &Ors.****Respondents****REPORT ON BEHALF OF THE CENTRAL GROUND WATER AUTHORITY, NEW DELHI (R-2)****MOST RESPECTFULLY SHOWTH:-****BRIEF SUBMISSION:**

1. That the Applicant has filed the present Original Application under Sections 14 and 15 read with Section 18(1) of the National Green Tribunal Act, 2010, raising a grievance against Respondent No. 5, Mr. Rinku. The complaint pertains to the unauthorized digging of borewells on the plot adjacent to House No. G.I. 2035 and on the plot opposite House No. G.I. 2038, situated in Aya Nagar, and the extraction of groundwater for commercial purposes without obtaining requisite permission from the Competent Authority.
2. That the Hon'ble Tribunal, vide paragraph 42 of its order dated 28.05.2025, directed the Central Ground Water Authority (CGWA) to monitor the working of the authorities in the NCT of Delhi and also to carry out its duties with respect to conservation of groundwater in NCT of Delhi by exercise of due supervision /monitoring over DJB and other specified officers/authorities. Hon'ble Tribunal also directed CGWA to submit a report detailing:
 - The number of illegal borewells operating within the National Capital Territory (NCT) of Delhi,
 - The adequacy and effectiveness of actions taken by the concerned administrative authorities, and

- The remedial measures necessary for the rejuvenation of water bodies and recharge of groundwater resources.

IN VIEW OF THE ABOVE IT IS MOST RESPECTFULLY SUBMITTED:-

3. That in compliance to the directions of the Hon'ble Tribunal, the CGWA, vide letter dated 01.08.2025, issued directions under Section 5 of the Environment (Protection) Act, 1986 to the Chief Executive Officer, Delhi Jal Board (DJB). The CEO, DJB was instructed to collect and compile the following information from relevant authorities and submit the same to the CGWA by 08.08.2025:

- (i) Details of No Objection Certificates (NOCs) issued by the Competent Authority in NCT of Delhi till date.
- (ii) Date pertaining to illegal borewells identified and actions taken (including sealing, imposition and recovery of Environment Compensation/penalty).
- (iii) Plans or ongoing initiatives for rejuvenation of water bodies and artificial recharge mechanisms.
- (iv) Present Status of registration Certificates issued prior to 12.07.2010 by answering respondent to groundwater users in NCT of Delhi.

A copy of the Direction letter dated 01.08.2025 is annexed hereto and marked as **Annexure-I**.

4. That due to non-receipt of information within stipulated time, CGWA issued Show Cause Notice to DJB vide letter dated 18.08.2025. The copy of Show Cause Notice dated 18.08.2025 is annexed and marked as **Annexure-II**.
5. That in response to the Show Cause Notice issued by the Central Ground Water Authority (CGWA), the Chief Executive Officer of the Delhi Jal Board, vide letter dated 01.09.2025, provided the information sought by the CGWA and further provided explanation regarding the delay in submission of the Compliance Report. Copy of the letter is annexed hereto and marked as **Annexure-III**.

6. That the in pursuance to the directions of Hon'ble Tribunal fresh report is summarized below:

▪ **Number of illegal borewells in NCT of Delhi :**

No. of illegal B/W operating within the National Capital Territory (NCT) of Delhi	No. of B/W sealed	B/W voluntarily discontinued by the residents	B/W not traceable due to incorrect address	B/W approved by DLAC	B/W pending for sealing	B/W under Court stay
20,297	15,962	3,875	153	05	142	160

- **Adequacies and efficiencies of action taken by the administrative authorities in NCT of Delhi:** From the table above it can be seen that majority of the illegal borewells have been sealed.
- **The remedial measures necessary for the rejuvenation of water bodies and recharge of groundwater resources:** As per the report filed by the DJB, Govt. of NCT of Delhi has undertaken extensive initiatives for the rejuvenation of water bodies and development of artificial recharge structures in Delhi. It is further stated that the Hon'ble High Court of Delhi in WP(C) 7594/2018, vide order dated 08.04.2024 directed the Revenue Department to prepare estimates for restoration of water bodies after ground truthing.

Furthermore, DJB has stated that issue of rejuvenation of water bodies was also raised in the 6th meeting of Wetland Authority of Delhi held on 09.08.2024 under the Chairmanship of the Chief Secretary, wherein it was recorded that:

- i. Out of 1367 water bodies, 674 were found existing on ground.
- ii. The Irrigation and Flood Control Department (I&FCD) was directed to undertake rejuvenation of these water bodies on war footing.
- iii. District Magistrates were made responsible to ensure compliance with Hon'ble High Court Order.

DJB has also informed that it has successfully rejuvenated 37 water bodies belonging to agencies such as DDA, District Magistrates (BDO), MCD and ASI. Innovative and sustainable technologies have been used including NEERI-

patented Phytorid Technology, floating rafters with aerators/diffusers and landscaping/horticulture.


7. DJB was also directed by CGWA to communicate the current status of Registration Certificates issued by CGWA prior to 12.07.2010. In response, DJB has stated that *"Consistent with the LG's 2010 Directions and subsequent NGT stance that extraction without valid permission is unlawful, all pre-2010 registrants/users must obtain NOC from the Competent Authority (DJB/NDMC) to continue any extraction. They have been advised accordingly through public notices/individual communications"*.
8. That the Central Ground Water Authority, being a central agency has been regularly issuing orders/ directions and conducting meetings with State Ground Water Authority(s) for proper regulation and control of ground water management and development in the country. Recently, CGWA issued letters dated 20.08.2025 (Copy enclosed as **Annexure-IV**) to the SGWA(s) to nominate Nodal Officer for coordination with CGWA for monitoring of various activities under groundwater regulation in the respective State/ UT.
9. That in view of the above submissions, it is most respectfully prayed that the present report may kindly be taken on record and considered, and that this Hon'ble Tribunal may be pleased to pass such order(s) or direction(s) as may be deemed fit, and proper in the facts and circumstances of the present case.

Respondent


11/09/2025
विनोद कुमार दोडियाल / Vinod Kumar Dhaundiyal
प्रशासक / Administrator
केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
जल संसाधन, नदी विकास एवं गंगा संरक्षण
Dept of Water Resources, River Development & Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Government of India

Central Ground Water Authority

Through


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STANDING COUNSEL (UOI)
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DELHI HIGH COURT, N.D.
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भारत सरकार
जल शक्ति मंत्रालय,
जल संसाधन, नदी विकास
एवं गंगा संरक्षण विभाग
केंद्रीय भूमि जल प्राधिकरण



Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development and Ganga Rejuvenation

5

CENTRAL GROUND WATER AUTHORITY

Pratul Saxena
Member Secretary

No. NGT(PB)/020/OA.639/2022-304

Date:01.08.2025

DIRECTION

Subject: Direction under Section 5 of Environment (Protection) Act, 1986 – regarding

Reference: Order dated 28.05.2025 passed by Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 639/2022 – *Pritpal Sharma vs Department of Environment & Others*

WHEREAS, on the directions of Hon'ble Supreme Court vide its order dated 10th December, 1996 passed in Civil writ Petition No 4677 of 1985, MC Mehta Vs Union of India, the Central Government, constituted the Central Ground Water Authority (hereafter referred to as the 'Authority') under section 3 (3) of the Environment (Protection) Act, 1986 vide notification number S.O. 38 (E), dated the 14th January, 1997 for the purposes of regulation and control of Ground Water management and development in the country. The Authority has been vested with the powers under Section 5 of the said Act for issuing direction and taking such measures as may be deemed necessary, to any authority and such person, officer or authority shall be bound to comply with such directions.

AND WHEREAS, Hon'ble National Green Tribunal (Principal Bench), New Delhi vide per Para 42 of the order dated 28.05.2025 in OA No. 639/2022 titled as Pritpal Sharma vs Department of Environment NCT of Delhi & ors directed the Central Ground Water Authority (CGWA) to monitor the activities of concerned authorities within the National Capital Territory (NCT) of Delhi in connection with groundwater conservation. The CGWA has further been entrusted with the task of exercising appropriate supervision over the Delhi Jal Board and other designated officers/authorities.

AND WHEREAS, Hon'ble Tribunal has also instructed CGWA to furnish a comprehensive report detailing the following:

- The extent of illegal borewells identified in the NCT of Delhi;
- The adequacy and efficiency of actions undertaken by the administrative authorities;
- Remedial measures for rejuvenation of water bodies and recharge of groundwater.

AND WHEREAS, as per Department of Environment and Forests and Wildlife, Govt. of NCT of Delhi vide Point No. 1 of the Notification No. F8(348)/EA/Env/09/2246 dated 12/07/2010 issued direction that “In the whole of the National Capital Territory of Delhi,

सी.जी.डब्ल्यू.ए., सी.एस.एम.आर.एस. कैंपस, ओलोफ पाल्मे मार्ग, सेक्टर-3, हाज खास, नई दिल्ली-110016.

फोन : (011) 20863525, ई-मेल : cgwa@nic.in

CGWA, C.S.M.R.S Campus, Olof Palme Marg, Sector-3, Hauz Khas, New Delhi-110016

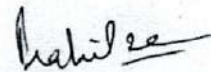
Ph. : (011) 20863525, e-mail: cgwa@nic.in

no person, group, authority, association or institution shall draw ground water through bore-well or tube-well (both new as well as existing and drawing ground water without permission of Central Ground Water Authority) for domestic, commercial, agricultural and or industrial uses without the prior permission of the "Competent Authority" that is to say, the Delhi Jal Board or the New Delhi Municipal Council as the case may be".

NOW THEREFORE, in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, the Authority hereby directs the Chief Executive Officer, Delhi Jal Board, to collect and compile the requisite information, as outlined in points (i) to (iv), from the concerned authorities, and to submit the same to the Central Ground Water Authority (CGWA) on or before **08.08.2025**.

- i. Details of No Objection Certificates (NOCs) issued by the Competent Authority in NCT of Delhi till date.
- ii. Data pertaining to illegal borewells identified and actions taken (including sealing, imposition and recovery of Environmental Compensation/Penalty).
- iii. Plans or ongoing initiatives for rejuvenation of water bodies and artificial recharge mechanisms.
- iv. Present status of Registration Certificates issued prior to 12.07.2010 by CGWA to groundwater users in NCT of Delhi.

Compliance with the above directions is mandatory under Section 5 of the Environment (Protection) Act, 1986.



Member Secretary

To,

✓
The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Ph-II,
Jhandewalan, Karolbagh,
New Delhi – 110005

Copy for information and necessary action to:

1. The Chairman,
New Delhi Municipal Council
(NDMC Head Office)
Palika Kendra, Parliament Street,
New Delhi – 110001
2. The Member Secretary,
Delhi Pollution Control Committee
6th Floor, B-Wing, Delhi Secretariate,
I P Estate, Delhi – 110002

Member Secretary



सत्यमेव जयते

CENTRAL GROUND WATER AUTHORITY

भारत सरकार
जल शक्ति मंत्रालय,
जल संसाधन, नदी विकास
एवं गंगा संरक्षण विभाग
केंद्रीय भूमि जल प्राधिकरण

No. NGT (PB)/020/OA-639/2022- 326

Dated 18/08/2025

18 AUG 2025

SHOW CAUSE NOTICE

WHEREAS, pursuant to the directions of the Hon'ble Supreme Court of India, vide its order dated 10th December 1996 in Civil Writ Petition No. 4677 of 1985 (MC Mehta vs. Union of India), the Central Government constituted the **Central Ground Water Authority** (hereinafter referred to as "the Authority") under Section 3(3) of the Environment (Protection) Act, 1986, through Notification No. S.O. 38(E) dated 14th January 1997, for the regulation and control of ground water management and development in the country.

AND WHEREAS, the Authority has been vested with powers under Section 5 of the said Act to issue directions and take necessary measures, which are binding upon the concerned authorities, officers, and individuals.

AND WHEREAS, the Original Application No. 639/2022 has been registered before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, wherein issue regarding digging of illegal borewell in plot adjoining house no. G.I. 2035 and plot opposite to house no. G.I. 2038 in Aya Nagar and extraction of groundwater for commercial purpose, was raised.

AND WHEREAS, the Hon'ble Tribunal, vide its order dated 28.05.2025, directed the Authority (CGWA) to monitor the activities of concerned authorities within the National Capital Territory (NCT) of Delhi in connection with groundwater conservation. The Authority has further been entrusted with the task of exercising appropriate supervision over the Delhi Jal Board and other designated officers/authorities.

AND WHEREAS, Hon'ble Tribunal has also instructed the Authority to furnish a comprehensive report detailing the following:

- The extent of illegal borewells identified in the NCT of Delhi;
- The adequacy and efficiency of actions undertaken by the administrative authorities;
- Remedial measures for rejuvenation of water bodies and recharge of groundwater.

AND WHEREAS, the Authority, in compliance with the above, issued directions under Section 5 of the Environment (Protection) Act, 1986 to the Chief Executive Officer, Delhi.

सी.जी.डब्ल्यू.ए., सी.एस.एम.आर.एस. कैंपस, ओलोफ पाल्मे मार्ग, सेक्टर-3, हाउस खास, नई दिल्ली-110016.

फोन : (011) 20863525, ई-मेल : cgwa@nic.in

CGWA, C.S.M.R.S Campus, Olof Palme Marg, Sector-3, Hauz Khas, New Delhi-110016

Ph. : (011) 20863525, e-mail: cgwa@nic.in

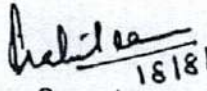
Jal Board vide letter dated 01.08.2025 to submit the information to the Authority by **08.08.2025**:

- ii. Details of No Objection Certificates (NOCs) issued by the Competent Authority in NCT of Delhi till date.
- iii. Data pertaining to illegal borewells identified and actions taken (including sealing, imposition and recovery of Environmental Compensation/Penalty).
- iv. Plans or ongoing initiatives for rejuvenation of water bodies and artificial recharge mechanisms.
- v. Present status of Registration Certificates issued prior to 12.07.2010 by CGWA to groundwater users in NCT of Delhi.

AND WHEREAS, despite the above directions, the Chief Executive Officer, Delhi Jal Board has failed to comply and furnish the required information to the Authority within stipulated time.

NOW, THEREFORE, in view of the above non-compliance and under the provisions of Sections 15 to 21 of the Environment (Protection) Act, 1986, you are hereby directed to **show cause** as to why penalty should not be imposed upon the Chief Executive Officer, Delhi Jal Board for not complying to the directions issued under Section 5 of the said Act.

You are hereby granted an opportunity to submit your response within **15 days from the receipt of this notice**. Failure to do so shall result in initiation of appropriate action against you, as per the provisions of the Environment (Protection) Act, 1986.


18/8/25
Member Secretary
CGWA

To
✓ The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Phase-II,
Jhandewalan, Karol Bagh,
New Delhi - 110005

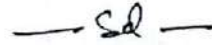
Copy for information to :

1. The Chief Secretary,
Government of National Capital Territory of Delhi,
3rd level, Delhi Secretariat,
I.P. Estate, New Delhi-110002

2. The Chairman,

New Delhi Municipal Council,
(NDMC Head Office)
Palika Kendra, Parliament Street,
New Delhi - 110001

3. The Member Secretary
Delhi Pollution Control Committee
6th Floor, B-Wing, Delhi Secretariate,
I P Estate, Delhi - 110002



Member Secretary
CGWA



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF EXECUTIVE OFFICER
VARUNALAYA PHASE-II
KAROLBAGH, NEW DELHI-110005



D.O.No./DJB/CEO/2025/ D-726

Dated: 01/09/2025

To

The Member Secretary, *11/9/25*
 Central Ground Water Authority, *Administrative*
 C.S.M.R.S Campus, Olof Palme Marg,
 Sector-3, Hauz Khas,
 New Delhi-110016
 Email: cgwa@nic.in

Subject: Reply to Show Cause Notice No.NGT(PB)/020/OA-639/2022-326 dated 18/08/2025.

Reference: Show cause Notice vide letter No.NGT(PB)/020/OA-639/2022-326 dated 18.08.2025

Respected Sir,

I, the Chief Executive Officer, Delhi Jal Board, on behalf of DJB, most respectfully submits herein under the reply to the subject Show Cause Notice dated 18.08.2025 issued by the Central Ground Water Authority (CGWA).

1. That by Notification S.O. 667(E) dated 10.09.1992, the Central Government authorized the Lieutenant Governor, NCT of Delhi to exercise powers under Section 5 of the EPA for the NCT of Delhi

(closure/ prohibition/ regulation of operations, stoppage/regulation of electricity/water/services).

2. That acting on the above delegation, the LG issued Groundwater Regulation Directions, 2010 which, inter alia, provide that in the whole of NCT of Delhi no person/authority shall draw groundwater through bore-well/tube-well (new or existing without CGWA permission) for domestic/commercial/agricultural/industrial uses *without prior permission of the "Competent Authority", i.e., DJB or NDMC, as the case may be.* The Directions also:

- a) Appoint the Deputy Commissioner(Revenue)of each revenue area as the "Authorized Officer" for regulation of groundwater development/management and for checking violations, sealing illegal wells and launching prosecution; and
- b) Constitute an Advisory Committee in each revenue area under the DC(Revenue) as Chair, with DJB (Chief Engineer),CGWB representative, DPCC/Environment Dept., Director (Panchayat), local bodies' reps and an NGO; the Committee meets at least monthly to recommend cases; only recommended cases are forwarded to the Competent Authority for grant of permission.

- 3. Statutory Powers under the Delhi Jal Board Act, 1998 are as follows:** - That Section 9 (Functions of the Board) empowers DJB to plan, regulate and manage water supply and related functions in Delhi. Related operational provisions include Section 20(4) which expressly provides that no person shall sink any well/tube- well/hand-pump except in accordance with conditions/permission laid down by DJB's regulations, having regard to sanitary proximity, pollution risks etc. Together ,these provisions establish DJB's

regulatory remit over new and existing ground-water structures within Delhi (outside NDMC/Cantonment areas).

4. That DJB's status as Competent Authority for groundwater permissions/NOCs in Delhi (outside NDMC) and its enforcement role with DMs/SDMs stands on:-

- a) EPA 5 delegation to LG +2010 LG Directions, and
- b) DJB Act provisions, as consistently recognized in NGT proceedings.

5. Process Flow followed in Delhi (Permission, Monitoring, Enforcement)

a) Intake & Scrutiny: Applications for borewell/tubewell permissions are received through the Zonal Offices; Executive Engineers (DJB) conduct site-based scrutiny (hydro-geology, proximity to drains/sewers, rainwater harvesting, piezometer/meters, reuse/zero-discharge as applicable). Only recommended cases proceed to the DC (Revenue)-chaired Advisory Committee.

b) Advisory Committee Review: The multi-agency Committee (DC-Revenue, Director Panchayat, Chief Engineer—DJB, CGWB, DPCC/Env., local bodies, NGO) reviews cases at least monthly and sends recommendations to the DC (Revenue) for further consideration/enforcement; only recommended cases are forwarded to the Competent Authority (DJB/NDMC) for grant/refusal of permission.

c) Grant of Permission(Competent Authority): DJB issues No-Objection Certificates/Permissions with specific conditions (metering, recharge/harvesting, use constraints, consent applicability, inspection & reporting). DJB's powers are grounded in DJB Act s.20(4) read with LG's 2010 Directions.

d) Monitoring & Enforcement: That as per the statutory framework, the Deputy Commissioner (Revenue) of each district, acting as the Authorized Officer under the LG's 2010 Groundwater Directions, is entrusted with the primary responsibility of sealing and prosecuting illegal borewells through coordinated enforcement drives involving the SDMs, Delhi Police, and other utility agencies.

That the Delhi Jal Board does not possess the power to directly seal or prosecute violators. Instead, DJB's statutory role is to:

- **Identify and report** illegal borewells and unauthorized extraction points within its jurisdiction;
- **Submit verified lists and field reports** to the concerned SDMs and Deputy Commissioners (Revenue) for appropriate sealing action;
- **Provide technical support and field staff** to assist enforcement teams during sealing drives;
- **Intimate the DPCC** with case-wise details for the purpose of levy and recovery of Environmental Compensation against violators; and
- **Furnish periodical compliance reports** before the Hon'ble NGT and other competent forums to demonstrate coordinated enforcement.

That the Delhi Pollution Control Committee (DPCC) remains the competent authority to impose and recover Environmental Compensation, while the SDMs/Revenue Officers lead sealing operations. DJB, therefore, Functions as a nodal reporting and coordinating agency, ensuring that all cases of illegal groundwater extraction are escalated to the

enforcement authorities for action, in furtherance of compliance with the directions of the Hon'ble Tribunal.

6. Point-wise Compliance to the Show Cause:

i. Details of NOCs issued in NCT of Delhi:-That DJB, acting as Competent Authority under the LG's 2010 Groundwater Directions and within the remit of the DJB Act, has issued 490 NOCs (July 2010–till date) across its Circles. Consolidated list is enclosed as **Annexure-A** (Circle-wise).

ii. Data on illegal borewells & action taken (sealing, EC/penalty recovery)

- That DJB has identified **20,297** illegal borewells.
- Sealed by DMs/SDMs (with Police & DJB support): **15,962** (as recorded by DMs/SDMs)
- **Closed: 3,875** as they were voluntarily discontinued by the residents themselves and does not exist at site.
- Non-traceable bore well due to incorrect addresses /name/mobile no. of the occupant : **153**
- 05 nos. bore wells were approved by DLAC.
- Pending sealing: **142**
- Under Court stay: **160**

That DPCC is the competent authority to levy and recover Environmental Compensation; DJB provides case-wise details and assists in enforcement. District-wise sealing status.

iii. Plans and Ongoing Initiatives for Rejuvenation of Water Bodies and Artificial Recharge of Groundwater in Delhi:-That it is respectfully submitted that the:

Government of NCT of Delhi has undertaken extensive

initiatives for the rejuvenation of water bodies and development of artificial recharge structures in Delhi. In this regard:

a) Hon'ble High Court Directions: The Hon'ble High Court of Delhi in WP(C) 7594/2018, order dated 08.04.2024, directed the Revenue Department to prepare estimates for restoration of water bodies after ground truthing. Timelines were fixed as 30.05.2024.

b) Wetland Authority MoM: As per the Minutes of the 6th Meeting of Wetland Authority of Delhi held on 09.08.2024 under the Chairmanship of the Hon'ble Chief Secretary (**Annexure-B**) it was recorded that:

- Out of 1367 water bodies, 674 were found existing on ground.
- The Irrigation & Flood Control Department (I&FCD) was directed to undertake rejuvenation of these water bodies on a war footing.
- District Magistrates were made responsible to ensure compliance with Hon'ble High Court orders.

c) Achievements by DJB:-Till date, DJB has successfully rejuvenated **37 water bodies** belonging to agencies such as DDA, District Magistrates (BDO), MCD, and ASI.

- The detailed list is annexed as **Annexure-C**.
- Innovative and sustainable technologies have been used including NEERI-patented Phytorid Technology, floating rafters with aerators/diffusers, and landscaping/horticulture.

d) Artificial Recharge Initiatives: In addition, DJB has rejuvenated/developed **18 lakes** at its own installations (STPs/WTPs), creating significant potential for groundwater recharge. The site-wise list is annexed as **Annexure-D**.

iv. Present status of Registration Certificates issued prior to 12.07.2010 by CGWA:- That consistent with the LG's 2010 Directions and subsequent NGT stance that extraction without valid permission is unlawful, all pre-2010 registrants/users must obtain NOC from the Competent Authority(DJB/NDMC) to continue any extraction. They have been advised accordingly through public notices/individual communications.

7. That in respect of the very issues raised in the present Show Cause Notice, it is most respect fully submitted that the Delhi Jal Board has already filed its detailed reply before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in Original Application No. 639 of 2022 titled *Pritpal Sharma vs. Department of Environment & Ors.*, where in the factual position, compliance measures and action taken by DJB have been comprehensively placed on record.

8. That the compilation of the requisite data involved coordination across multiple divisions and field formations of the Delhi Jal Board, coupled with meticulous verification and cross-checking with the records of the concerned District Magistrates/SDMs and the Delhi Pollution Control Committee, on account of which there occurred a minor and bona fide delay in submission; however, the

Board has since furnished the complete and duly verified information and reiterates that it remains fully compliant with the directions and shall continue to extend full cooperation in future.

With regards,


**Chief Executive Officer
Delhi Jal Board**

Data of No Objection Certificates issued for granting permission to borewells
Total number of No Objection Certificates (NOCs) issued in respect of

Sr. No.	Name of Circle	No. of NOC issued	No. of Borewells
1	SE (C) -1	142	142
2	SE (C) -2	89	89
3	SE (C) -3	201	201
4	SE (C) -4	3	3
5	SE (C) -5	9	16
6	SE (C) -6	17	20
7	SE (C) -7	18	18
8	SE (C) -8	0	0
9	SE (C) -9	7	7
10	SE (C) -10	1	1
11	SE (C) -11	3	7
	Total	490	504

* Compiled as per data provided by SE(Circle)s

(B)
 G.S. (RWH)

Rakeshwar
27/8/2025
JE (RWH)

8/20/25, 10:15 AM

Gmail - Data of No Objection Certificates issued for granting permission to borewells till date under SE(C-01)

19
SE(C)-

Rain water <rainwaterharvesting2013@gmail.com>



Data of No Objection Certificates issued for granting permission to borewells till date under SE(C-01)

1 message

N K SHARMA <djb.aeem59@gmail.com>
To: rainwaterharvesting2013@gmail.com

Tue, Aug 19, 2025 at 8:25 PM

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With Regards

Deepak


Ex. Engineer (D-013)

Delhi Jal Board

E-Block, Preet Vihar Delhi-110092

011-20825101

Mob. No. 7042216744

 Data of No Objection Certificates issued for granting permissio.pdf
2538K

Data of No Objection Certificates issued for granting permission to borewells till date
Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted under SEC-01)

S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	Not Available	05-06-2021	DDA Community Hall, OCF Pocket, Gazipur Village, Delhi	DDA Community Hall, OCF Pocket, Gazipur Village, Delhi	For potable and horticulture purposes	Functional	
2	Not Available	04-04-2024	M/s Anush Finalase & Const. Pvt. Ltd., Plot No. 11, CBD, Shahdara	Plot No. 11, CBD, Shahdara	For potable and horticulture purposes	Functional	
3	Not Available	1/5/2019 (Extended for 2 Years) 13/03/2024 (Extended for 2 Years)	Max Super Speciality Hospital, I.P Extension, Delhi	Max Super Speciality Hospital, I.P Extension, Delhi	For potable and horticulture purposes	Functional	
4	Not Available	13/03/2023	DSIIDC, Patparganj Industrial Area, Delhi	DSIIDC, Patparganj Industrial Area, Delhi	Horticulture and other non drinking purposes	Functional	
5	Not Available	13/03/2023	Kalash Deepak Hospital, Kardooria, Delhi	Kalash Deepak Hospital, Kardooria, Delhi	For potable and horticulture purposes	Functional	
6	Not Available	23-05-2025	PSU Offices of Govt. of India, in premises, Scope Minar, Laxmi Nagar Delhi-110092	PSU Offices of Govt. of India, in premises, Scope Minar, Laxmi Nagar Delhi-110092	For potable and horticulture purposes	Functional	
7	Not Available	Not Available	Geeta colony, UGR, DJB	Geeta colony, UGR, DJB	For drinking purpose.	Functional	
8	Not Available	Not Available	DUNDELA CHOWK DHARMPURA	DUNDELA CHOWK DHARMPURA	For drinking purpose.	Functional	
9	Not Available	Not Available	GALI NO-2, KALESH NAGAR	GALI NO-2, KALESH NAGAR	For drinking purpose.	Functional	
10	Not Available	Not Available	AJEET NAGAR MCD SCHOOL	AJEET NAGAR MCD SCHOOL	For drinking purpose.	Functional	
11	Not Available	Not Available	BEHARI BUILDING TIKONA PARK No.1	BEHARI BUILDING TIKONA PARK No.1	For drinking purpose	Functional	
12	Not Available	Not Available	DDA Flats, Shashtri Park	DDA Flats, Shashtri Park	For drinking purpose.	Functional	
13	Not Available	Not Available	Shalimar Park UGR	Shalimar Park UGR	For drinking purpose.	Functional	
14	Not Available	Not Available	Jhilmil Store	Jhilmil Store	For drinking purpose.	Functional	
15	Not Available	Not Available	Bhan Colony JE Store, DJB	Bhan Colony JE Store	For drinking purpose.	Functional	
16	Not Available	Not Available	L&H Pocket Dilshad Garden	L&H Pocket Dilshad Garden	For drinking purpose.	Functional	
17	Not Available	Not Available	R-Block BPS, Dilshad Garden, DJB	R-Block BPS, Dilshad Garden	For drinking purpose.	Functional	
18	Not Available	Not Available	I-Pocket UGR-I, Dilshad Garden, DJB	I-Pocket UGR-I, Dilshad Garden	For drinking purpose.	Functional	
19	Not Available	Not Available	ABC-Block BPS, Dilshad Garden, DJB	ABC-Block BPS, Dilshad Garden	For drinking purpose.	Functional	
20	Not Available	Not Available	Old Seemrapur UGR-I, DJB	Old Seemrapur UGR-I	For drinking purpose.	Functional	
21	Not Available	Not Available	Old Seemrapur UGR-II, DJB	Old Seemrapur UGR-II	For drinking purpose.	Functional	
22	Not Available	Not Available	F-Block Dilshad Colony	F-Block Dilshad Colony	For drinking purpose.	Functional	
23	Not Available	Not Available	B-Block Vvek Vihar Phase-II	B-Block Vvek Vihar Phase-II	For drinking purpose.	Functional	
24	Not Available	Not Available	Sh. Dharam Pal, B-51, Harijan Basti Kondli	Sh. Dharam Pal, B-51, Harijan Basti Kondli	For drinking purpose.	Functional	

25	Not Available	Not Available	Paratya Vleash Co. Op. Group Housing Society Vasundhara	Paratya Vleash Co. Op. Group Housing Society Vasundhara	For drinking purpose	Functional
26	Not Available	Not Available	Mansyathal GGH Society Housing Society Ltd. Vasundhara Delhi	Mansyathal GGH Society Housing Society Ltd. Vasundhara Delhi	For drinking purpose.	Functional
27	Not Available	Not Available	NCRTC	NCRTC	For drinking & construction purpose.	Functional
28	DJB/SE(East)/2021/2654	12.03.2021	Delhi Agricultural Marketing Board	Delhi Agricultural Marketing Board	operation for maintenance and drinking purpose	Functional
29	DJB/EE(M)-57 /2022-23/8671	14.03.2023	Poultry Market Gazipur	Poultry Market Gazipur	For Washing and Drinking purpose	Functional
30	Not Available	Not Available	Fresh Market Gazipur	Fresh Market Gazipur	For drinking purpose.	Functional
31	Not Available	Not Available	Nagarjun Apartment Mayur Kunj M.V-I	Nagarjun Apartment Mayur Kunj M.V-I	For drinking purpose.	Functional
32	Not Available	Not Available	Bhai Permand Institute, Shakarpur	Bhai Permand Institute, Shakarpur	For drinking purpose.	Functional
33	Not Available	Not Available	KCC Buildtech Pvt. Ltd Akshardham	KCC Buildtech Pvt. Ltd Akshardham	For construction purpose.	Non-Functional
34	Not Available	Not Available	Hanifuddin GGSSS, M.V-I Pk. I Delhi-91	Hanifuddin GGSSS, M.V-I Pk. I Delhi-91	For drinking purpose.	Functional
35	Not Available	Not Available	Fish Poultry Agricultural Market Ghazipur Delhi	Fish Poultry Agricultural Market Ghazipur Delhi	Washing for meat	Functional
36	DJB/EE(M)-57 /2023-24/54	19.04.2023	NCRTC	NCRTC	Operation for maintenance and drinking purpose	Functional
37	DJB/EE(East)/I /2024-25	24.07.2024	NCRTC	NCRTC	Operation and maintenance of Mother Dairy	Functional
38	DJB/EE(East)/I /2024-25/4650	01.01.2025	Mother Dairy Patparganj	Mother Dairy Infront of Pandav Nagar	For Horticulture purpose	Functional
39	DJB/EE(M)-57 /2022-23/8671	14.03.2023	Asia East Yamuna flood plain area	Asia East Yamuna flood plain area	For Horticulture purpose	Functional
40	DJB/EE(M)-57 /2022-23/8671	10.01.2023	ITO Barrage Eastern Bank Vikas Marg	ITO Barrage Eastern Bank Vikas Marg	Setting up Water ATM	Functional
41	DJB/EE(M)-57 /2022-23/8671	14.03.2023	New Ashok Nagar Metro Station	New Ashok Nagar Metro Station	Setting up Water ATM	Functional
42	DJB/EE(M)-57 /2022-23/8671	14.03.2023	Yamuna Bank Metro Station	Yamuna Bank Metro Station	Setting up Water ATM	Functional
43	Not Available	Not Available	Ahicon International School	Ahicon International School	For drinking purpose.	Functional
44	DJB/EE(D)/011 to 014 /2025-26/2140	15.07.2025	Gazipur Slaughter House and Livestock Market	Gazipur Slaughter House and Livestock Market	Operation and maintenance of Gazipur Slaughter House	Functional
45	Not Available	Not Available	B-1-New Ashok Nagar	B-1-New Ashok Nagar	For drinking purpose.	Functional
46	Not Available	Not Available	B-2-New Ashok Nagar	B-2-New Ashok Nagar	For drinking purpose.	Functional
47	Not Available	Not Available	B-3-New Ashok Nagar	B-3-New Ashok Nagar	For drinking purpose.	Functional
48	Not Available	Not Available	E-1-New Ashok Nagar	E-1-New Ashok Nagar	For drinking purpose.	Functional
49	Not Available	Not Available	23 Block TrilokPuri BPS-I	23 Block TrilokPuri BPS-I	For drinking purpose	Functional
50	Not Available	Not Available	23 Block TrilokPuri BPS-II	23 Block TrilokPuri BPS-II	For drinking purpose	Functional
51	Not Available	Not Available	23 Block Trilok Puri JE Store	23 Block Trilok Puri JE Store	For drinking purpose	Functional
52	Not Available	Not Available	Block IV TrilokPuri JE Store	Block IV TrilokPuri JE Store	For drinking purpose	Functional
53	Not Available	Not Available	2 BLOCK TRILOKPURI-1	2 BLOCK TRILOKPURI-1	For drinking purpose	Functional
54	Not Available	Not Available	16-Block TrilokPuri	16-Block TrilokPuri	For drinking purpose	Functional
			In front of 31 Block TrilokPuri	In front of 31 Block TrilokPuri	For drinking purpose	Functional

59	Not Available	Not Available	E Block New esrok Nagar near dashmesh	E Block New school Nagar near dashmesh public school	For drinking purpose.	Functional
60	Not Available	Not Available	Inside Trilokpur BPS-III	Inside Trilokpur BPS-III	For drinking purpose.	Functional
61	Not Available	Not Available	Prokhal - V UGR T wall No-01 MayurVihar Phase-I	Prokhal - V UGR T wall No-01 MayurVihar Phase-I	For drinking purpose.	Functional
62	Not Available	Not Available	Prokhal - V UGR T wall No-02 MayurVihar Phase-I	Prokhal - V UGR T wall No-02 MayurVihar Phase-I	For drinking purpose.	Functional
55	Not Available	Not Available	Katla Village Community Centre	Katla Village Community Centre	For drinking purpose.	Functional
56	Not Available	Not Available	DDA Flats 8 Block Trilokpur High Yield	DDA Flats 8 Block Trilokpur High Yield	For drinking purpose.	Functional
57	Not Available	Not Available	26 block trilokpur	26 block trilokpur	For drinking purpose.	Functional
63	Not Available	Not Available	10 Block Trilokpur	10 Block Trilokpur	For drinking purpose.	Functional
64	Not Available	Not Available	124 Flats BPS	124 Flats BPS	For drinking purpose.	Functional
65	Not Available	Not Available	176 Flat BPS	176 Flat BPS	For drinking purpose.	Functional
66	Not Available	Not Available	Mother Dairy	Mother Dairy	For drinking purpose.	Functional
67	Not Available	Not Available	OHT KONDLI	OHT KONDLI	For drinking purpose.	Functional
68	Not Available	Not Available	Mulla colony near kabristan	Mulla colony near kabristan	For drinking purpose.	Functional
69	Not Available	Not Available	SABZI MANDI KONDLI	SABZI MANDI KONDLI	For drinking purpose.	Functional
70	Not Available	Not Available	DALLUPURA UGR-II	DALLUPURA UGR-II	For drinking purpose.	Functional
71	Not Available	Not Available	DALLUPURA UGR-III	DALLUPURA UGR-III	For drinking purpose.	Functional
72	Not Available	Not Available	DALLUPURA UGR-IV	DALLUPURA UGR-IV	For drinking purpose.	Functional
73	Not Available	Not Available	DALLUPURA UGR-V	DALLUPURA UGR-V	For drinking purpose.	Functional
74	Not Available	Not Available	NEW KONDLI UGR-I	NEW KONDLI UGR-I	For drinking purpose.	Functional
75	Not Available	Not Available	NEW KONDLI UGR-II	NEW KONDLI UGR-II	For drinking purpose.	Functional
76	Not Available	Not Available	Community centre Kondli	Community centre Kondli	For drinking purpose.	Functional
77	Not Available	Not Available	21 Block Kalyanpur	21 Block Kalyanpur	For drinking purpose.	Functional
78	Not Available	Not Available	EDMC School Charoli	EDMC School Charoli	For drinking purpose.	Functional
79	Not Available	Not Available	Charoli Near Barat Ghar	Charoli Near Barat Ghar	For drinking purpose.	Functional
80	Not Available	Not Available	ABlock Charoli Dairy Farm Near Transform	ABlock Charoli Dairy Farm Near Transform	For drinking purpose.	Functional
81	Not Available	Not Available	B-2 New Kondli inside JE Water Store	B-2 New Kondli inside JE Water Store	For drinking purpose.	Functional
82	Not Available	Not Available	DJB community centre Dalipura	DJB community centre Dalipura	For drinking purpose.	Functional
83	Not Available	Not Available	Inside STP Kondli	Inside STP Kondli	For drinking purpose.	Functional
84	Not Available	Not Available	Block-18 Kalyanpur	Block-18 Kalyanpur	For drinking purpose.	Functional
85	Not Available	Not Available	Mulla Colony, near EDMC Primary school (Mulla Colony, near EDMC Primary school (DDALand)	For drinking purpose.	Functional
86	Not Available	Not Available	KheraDevraDallupura Village	KheraDevraDallupura Village	For drinking purpose.	Functional
87	Not Available	Not Available	Gall No 4 Raj Beer Colony Subzemandi	Gall No 4 Raj Beer Colony Subzemandi	For drinking purpose.	Functional

88	Not Available	Not Available	B-Block, Gali No. 1, Rajpeer Colony, Kondli	B-Block, Gali No. 1, Rajpeer Colony, Kondli	For drinking purpose.	Functional
89	Not Available	Not Available	SapeerBasti Raj Beer Colony	SapeerBasti Raj Beer Colony	For drinking purpose.	Functional
90	Not Available	Not Available	19 Block Kalyanpuri	19 Block Kalyanpuri	For drinking purpose.	Functional
91	Not Available	Not Available	A-2 LIG DDA Flats BPS at M.V. ph-III	A-2 LIG DDA Flats BPS at M.V. ph-III	For drinking purpose.	Functional
92	Not Available	Not Available	Staff quarter at varun enclave opposite kon	Staff quarter at varun enclave opposite kon	For drinking purpose.	Functional
93	Not Available	Not Available	Kalyanpuri Library	Kalyanpuri Library	For drinking purpose.	Functional
94	Not Available	Not Available	Inside Kondli STP Twell No-01	Inside Kondli STP Twell No-01	For drinking purpose.	Functional
95	Not Available	Not Available	Inside Kondli STP Twell No-02	Inside Kondli STP Twell No-02	For drinking purpose.	Functional
96	Not Available	Not Available	Inside Kondli STP Twell No-03	Inside Kondli STP Twell No-03	For drinking purpose.	Functional
97	Not Available	Not Available	Inside Kondli STP Twell No-04	Inside Kondli STP Twell No-04	For drinking purpose.	Functional
98	Not Available	Not Available	D-1-D-2 BPS	D-1-D-2 BPS	For drinking purpose.	Functional
99	Not Available	Not Available	Rajpeer colony Gali No-3	Rajpeer colony Gali No-3	For drinking purpose.	Functional
100	Not Available	Not Available	Mulla colony C-Block	Mulla colony C-Block	For drinking purpose.	Functional
101	Not Available	Not Available	Mulla colony near Bess station	Mulla colony near Bess station	For drinking purpose.	Functional
102	Not Available	Not Available	Mulla colony outside school	Mulla colony outside school	For drinking purpose.	Functional
103	Not Available	Not Available	176 DDA FLAT TWELL no 1	176 DDA FLAT TWELL no 1	For drinking purpose.	Functional
104	Not Available	Not Available	176 DDA FLAT TWELL outside	176 DDA FLAT TWELL outside	For drinking purpose.	Functional
105	Not Available	Not Available	124 DDA FLAT TWELL	124 DDA FLAT TWELL	For drinking purpose.	Functional
106	Not Available	Not Available	124 DDA FLAT TWELL park	124 DDA FLAT TWELL park	For drinking purpose.	Functional
107	Not Available	Not Available	JAWAR MOHOLLA NEAR MASJID	JAWAR MOHOLLA NEAR MASJID	For drinking purpose.	Functional
108	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
109	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
110	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
111	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
112	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
113	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
114	Not Available	Not Available	MANDAWALH UGR	MANDAWALH UGR	For drinking purpose.	Functional
115	Not Available	Not Available	8 BLOCK KHICHRIPUR	8 BLOCK KHICHRIPUR	For drinking purpose.	Functional
116	Not Available	Not Available	JAI BHARTI CAMP J BLOCK EAST VINOD	JAI BHARTI CAMP J BLOCK EAST VINOD	For drinking purpose.	Functional
117	Not Available	Not Available	T-camp Khichripur	T-camp Khichripur	For drinking purpose.	Functional
118	Not Available	Not Available	JAWAR MOHOLLA INSIDE PARK	JAWAR MOHOLLA INSIDE PARK	For drinking purpose.	Functional
119	Not Available	Not Available	Inside UGR near Aster Public School-1	Inside UGR near Aster Public School-1	For drinking purpose.	Functional
120	Not Available	Not Available	Inside UGR near Aster Public School-2	Inside UGR near Aster Public School-2	For drinking purpose.	Functional
121	Not Available	Not Available	Inside UGR near Aster Public School-3	Inside UGR near Aster Public School-3	For drinking purpose.	Functional
122	Not Available	Not Available	Inside UGR near Aster Public School-3	Inside UGR near Aster Public School-3	For drinking purpose.	Functional

123	Not Available	Not Available	Inside UGR near Aster Public School-4	Block-7, Khandrupur	For drinking purpose.	Functional
124	Not Available	Not Available	Block-7, Khandrupur	Mandawali BPS JE Civil Store/Twell	For drinking purpose.	Functional
125	Not Available	Not Available	Mandawali BPS JE Civil Store/Twell	Mulla Colony Ghazipur Twell	For drinking purpose.	Functional
126	Not Available	Not Available	Mulla Colony Ghazipur Twell	Pocket-V BPS Twell no-01	For drinking purpose.	Functional
127	Not Available	Not Available	Pocket-V BPS Twell no-01	Pocket-V BPS Twell no-02	For drinking purpose.	Functional
128	Not Available	Not Available	Pocket-V BPS Twell no-02	19 Block Kalyanpur Twell	For drinking purpose.	Functional
129	Not Available	Not Available	19 Block Kalyanpur Twell	Paper Market Ghazipur Twell	For drinking purpose.	Functional
130	Not Available	Not Available	Paper Market Ghazipur Twell	OHT BPS Twell	For drinking purpose.	Functional
131	Not Available	Not Available	OHT BPS Twell	GURU RAM DASS NAGAR	For drinking purpose.	Functional
132	Not Available	Not Available	GURU RAM DASS NAGAR	KISHAN KUNJ MCD SCHOOL 70	For drinking purpose.	Functional
133	Not Available	Not Available	KISHAN KUNJ MCD SCHOOL 70	LAXMI NAGAR-I	For drinking purpose.	Functional
134	Not Available	Not Available	LAXMI NAGAR-I	LAXMI NAGAR-II	For drinking purpose.	Functional
135	Not Available	Not Available	LAXMI NAGAR-II	LAXMI NAGAR-III	For drinking purpose.	Functional
136	Not Available	Not Available	LAXMI NAGAR-III	Ramesh Park JE Store Twell No-01	For drinking purpose.	Functional
137	Not Available	Not Available	Ramesh Park JE Store Twell No-01	Ramesh Park JE Store Twell No-02	For drinking purpose.	Functional
138	Not Available	Not Available	Ramesh Park JE Store Twell No-02	Chitra vihar UGR-I	For drinking purpose.	Functional
139	Not Available	Not Available	Chitra vihar UGR-I	Chitra vihar UGR-II	For drinking purpose.	Functional
140	Not Available	Not Available	Chitra vihar UGR-II	Chitra vihar UGR-III	For drinking purpose.	Functional
141	Not Available	Not Available	Chitra vihar UGR-III	Chitra vihar UGR-IV	For drinking purpose.	Functional
142	Not Available	Not Available	Chitra vihar UGR-IV		For drinking purpose.	Functional

(EED) - 01/16/2018

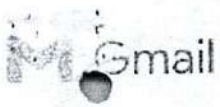
3076

Gmail - Document from Himanshu Agarwal

DS

SE(C)-2

8/13/25, 5:57 PM



Rain water <rainwaterharvesting2013@gmail.com>


Document from Himanshu Agarwal

1 message

Himanshu Aggarwal <acem2djb@gmail.com>
To: rainwaterharvesting2013@gmail.com

Wed, Aug 13, 2025 at 4:51 PM

Pl find attached report for SE(C) 02 pl

 Adobe Scan Aug 13, 2025.pdf
1937K

Details of NOCs for TWS for S.E.C.C.02
 Data of No Objection Certificates issued for granting permission to borewells till date for S.E.C.C.02

No Objection Certificates (NOCs) issued in respect of	NOCC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	Not available	12-05-2014	D/B	Z-11 Block Welcome	To augment water supply in water deficit area	Functional	
2	Not available	27-06-2016	D/B	JP-6 Block Welcome, Seelampur	To augment water supply in water deficit area	Functional	
3	Not available	01-12-2016	D/B	Johnpur pulia near BPS	To augment water supply in water deficit area	Functional	
4	Not available	01-12-2016	D/B	JE Store Gokalpur	To augment water supply in water deficit area	Functional	
5	Not available	10-01-2017	D/B	Gall No. 05 Mandoli Enn	To augment water supply in water deficit area	Functional	
6	Not available	10-01-2017	D/B	805sq yard plots Mandoli Village	To augment water supply in water deficit area	Functional	
7	Not available	10-01-2017	D/B	C-2, Block Nand Nagri	To augment water supply in water deficit area	Functional	
8	Not available	13-06-2017	D/B	UGR/BPS A,B,D & E-Block, Dilshad Colony	To augment water supply in water deficit area	Functional	
9	Not available	13-06-2017	D/B	Coloock, BPS New Seemauri	To augment water supply in water deficit area	Functional	
10	Not available	13-06-2017	D/B	A-Block BPS, New Seemauri	To augment water supply in water deficit area	Functional	
11	Not available	13-06-2017	D/B	JE (E&H) Store, GTB Enclave	To augment water supply in water deficit area	Functional	
12	Not available	13-06-2017	D/B	UGR Tahurpur, BPS Road No-69	To augment water supply in water deficit area	Functional	
13	Not available	13-06-2017	D/B	Near Samrat Prithvi Raj (Chaulian Public School Saboli)	To augment water supply in water deficit area	Functional	
14	Not available	13-06-2017	D/B	E-Block East Gokalpur, Main road Shakti Garden	To augment water supply in water deficit area	Functional	
15	Not available	13-06-2017	D/B	SPS, Ram Nagar(Shahdara)	To augment water supply in water deficit area	Functional	
16	Not available	13-06-2017	D/B	Kabool Nagar JE Store	To augment water supply in water deficit area	Functional	
17	Not available	13-06-2017	D/B	UGR, GT Road, Shahdara	To augment water supply in water deficit area	Functional	
18	Not available	13-06-2017	D/B	Ravidas Mandir, Welcome	To augment water supply in water deficit area	Functional	
19	Not available	30-06-2017	D/B	Booth Vihar Ambedkar Bhawan Toonda Nagar	To augment water supply in water deficit area	Functional	
20	Not available	18-09-2017	D/B	LIG/MIG Loni Road Water Emergency	To augment water supply in water deficit area	Functional	
21	Not available	18-09-2017	D/B	JE Store MIG/LIG Ashok Nagar	To augment water supply in water deficit area	Functional	
22	Not available	18-09-2017	D/B	Photo Chowk Welcome	To augment water supply in water deficit area	Functional	
23	Not available	20-07-2019	D/B	Nursery Horticulture GTB Enclave	To augment water supply in water deficit area	Functional	

Ra. [Signature] 23/10/17 [Signature]

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26	Not available	20-02-2016	D/B	Water of Begu House 11th Floor Complex	To augment water supply in water deficit area	Functional
27	Not available	21-02-2016	D/B	Masabaka Kuber Ashram Territory Complex	To augment water supply in water deficit area	Functional
28	Not available	20-02-2016	D/B	H. Sri. C Block Dalwai Garden	To augment water supply in water deficit area	Functional
29	Not available	21-02-2016	D/B	C-1 Block Nand Nagar	To augment water supply in water deficit area	Functional
30	Not available	20-02-2016	D/B	Khera Mandi School	To augment water supply in water deficit area	Functional
31	Not available	21-02-2016	D/B	Bhagrathi WTP	To augment water supply in water deficit area	Functional
32	Not available	21-02-2016	D/B	JJC E-47, Rd No. 70 New Seemapuri	To augment water supply in water deficit area	Functional
33	Not available	22-02-2016	D/B	UGR II Tahipur	To augment water supply in water deficit area	Functional
34	Not available	23-02-2016	D/B	Nursery Horticulture-II GIB Enclave	To augment water supply in water deficit area	Functional
35	Not available	24-02-2016	D/B	Office Complex E(INE)-1	To augment water supply in water deficit area	Functional
36	Not available	25-02-2016	D/B	F-pocket B/5 GIB Enclave	To augment water supply in water deficit area	Functional
37	Not available	26-02-2016	D/B	Mansarovar Park SPS	To augment water supply in water deficit area	Functional
38	Not available	27-02-2016	D/B	D-1 Block Hand Nagar	To augment water supply in water deficit area	Functional
39	Not available	28-02-2016	D/B	K Block Sunder Nagar	To augment water supply in water deficit area	Functional
40	Not available	29-02-2016	D/B	MCQ School Ambika Vihar	To augment water supply in water deficit area	Functional
41	Not available	05-06-2016	D/B	Jascha Bascha Kendra Karawal Nagar	To augment water supply in water deficit area	Functional
42	Not available	05-06-2016	D/B	Shiv Vihar Ph-VII park	To augment water supply in water deficit area	Functional
43	Not available	05-06-2016	D/B	Kamal Vihar main road near Thana	To augment water supply in water deficit area	Functional
44	Not available	05-06-2016	D/B	Maharajni Vihar	To augment water supply in water deficit area	Functional
45	Not available	29-11-2016	D/B	Gali No-19 Kabushlan	To augment water supply in water deficit area	Functional
46	Not available	29-11-2016	D/B	Near Shamsan Chat Kamal Vihar Exin	To augment water supply in water deficit area	Functional
47	Not available	29-11-2016	D/B	Karawal Nagar OHT	To augment water supply in water deficit area	Functional
48	Not available	29-11-2016	D/B	Ankur Enclave panchnayal Ghar	To augment water supply in water deficit area	Functional
49	Not available	29-11-2016	D/B	33 ft. road near Govt. School New Seelapur Gujran	To augment water supply in water deficit area	Functional
50	Not available	29-11-2016	D/B	Near Park Ankur Enclave Ghungur service road	To augment water supply in water deficit area	Functional
51	Not available	20-02-2016	D/B	UCSR Yamuna Vihar	To augment water supply in water deficit area	Functional

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BSR/V
20/11/16

72	Not available	20-02-2019	DIB	UGR Usmanpur	To augment water supply in water deficit area	Functional
53	Not available	20-02-2019	DIB	Garhi Mandu DJB Store	To augment water supply in water deficit area	Functional
54	Not available	20-02-2019	DIB	Government School B-Block Yamuna Vihar	To augment water supply in water deficit area	Functional
55	Not available	20-02-2019	DIB	Government School C-Block Yamuna Vihar	To augment water supply in water deficit area	Functional
56	Not available	20-02-2019	DIB	Government School Gamaru Water Emergency Yamuna Vihar	To augment water supply in water deficit area	Functional
57	Not available	20-02-2019	DIB	Shiv Vihar Phase-I Park	To augment water supply in water deficit area	Functional
58	Not available	20-02-2019	DIB	Jachcha Badricha hospital Shiv Vihar	To augment water supply in water deficit area	Functional
59	Not available	20-02-2019	DIB	DJB Dispensary Bhagirath Vihar	To augment water supply in water deficit area	Functional
60	Not available	20-02-2019	DIB	Pusta Ramp gali no. 11 to 10 Saheed Bhagat Singh Colony	To augment water supply in water deficit area	Functional
61	Not available	20-02-2019	DIB	Pusta Ramp gali no. 14 on road side Saheed Bhagat Singh Colony	To augment water supply in water deficit area	Functional
62	Not available	20-02-2019	DIB	Karawal Nagar / Chauhan Patli store	To augment water supply in water deficit area	Functional
63	Not available	20-02-2019	DIB	EE(NE)-II DJB Office R-Pocket Dilshad Garden	To augment water supply in water deficit area	Functional
64	Not available	20-02-2019	DIB	Gali no. 6 Saheed Bhagat Singh Colony	To augment water supply in water deficit area	Functional
65	Not available	15-03-2024	DIB	Murgi Farm Man Singh Nagar near Ram Aadmi Mohalla Clinic in Mustafabad	To augment water supply in water deficit area	Functional
66	Not available	08-07-2016	DIB	J Block New Seelampur near Community Center	To augment water supply in water deficit area	Functional
67	Not available	20-02-2019	DIB	Bakra Mandi New Seelampur	To augment water supply in water deficit area	Functional
68	Not available	31-03-2017	DIB	Brahmpur SPS	To augment water supply in water deficit area	Functional
69	Not available	20-02-2019	DIB	Shastri Park-I UGR	To augment water supply in water deficit area	Functional
70	Not available	23-07-2018	DIB	Zeenal Mahal School Zafrabad	To augment water supply in water deficit area	Functional
71	Not available	23-07-2018	DIB	Near Transform, Road No 66 Zafrabad	To augment water supply in water deficit area	Functional
72	Not available	16-02-2022	DIB	Brahmpur Pula chaurhan Banger	To augment water supply in water deficit area	Functional
73	Not available	16-02-2022	DIB	JE Store Seelampur	To augment water supply in water deficit area	Functional
74	Not available	16-02-2022	DIB	F Block Shastri Park	To augment water supply in water deficit area	Functional
75	Not available	16-02-2022	DIB	J Block Jhuggi, New Seelampur	To augment water supply in water deficit area	Functional
76	Not available	22-02-2017	DIB	JE Store Hand Nazari	To augment water supply in water deficit area	Functional
77	Not available	23-1-18	DIB	SPS Ghonda-II	To augment water supply in water deficit area	Functional
78	Not available	2012-13	DDA	DDA Park Gokulpur Village	Gardening and Horticulture Non potable purposes like cleaning flushing etc	Functional
79	Not available	23-07-2021	GTB Hospital	GTB Hospital, Dilshad Garden		Functional

By *[Signature]* *[Signature]* *[Signature]*

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61	Not available	2013-14	DC office	DC office, Cumilley Nand Nagar	Non potable purposes like cleaning, flushing etc	Functional	
62	Not available	08-03-2018	DMRC	Metro Station Gokulpur (2 Nos.)	Non potable purposes like cleaning, flushing etc	Functional	
63	Not available	22-02-2018	Health Deptt	HBAS Hospital	Non potable purposes like cleaning, flushing etc	Functional	
64	Not available	10-12-2018	Sanitary Department	Sankar Ashram Dishaad Garden, GTB Enclave.	Non potable purposes like cleaning, flushing etc	Functional	
65	Not available	11-08-2021	Fire Service	Fire Station Tahirpur	fire fighting	Functional	
66	Not available	24-12-2023	PWD	Wazirabad Road near Mandoli Extn, on DDA Land	Gardening and Horticulture	Functional	
67	Not available	10-09-2022	DMRC	Yamuna Vihar Metro Station	Non potable purposes like cleaning, flushing etc	Functional	
68	Not available	15-03-2024	MCD	M&CW Centre Sona Vihar	Non potable purposes like cleaning, flushing etc	Functional	
69	Not available	23-04-2024	MCD	Cremation Ground, Kh No 6/16/2, Main Pusta Road Sabhapur Village	Non potable purposes like cleaning, flushing etc	Functional	
65	No. D/S/SE/CI-2/EEM/4/7/2024-25-19/77 D 1983	26-03-2025	DJB	Road no 65, Jania Mazdoor Colony	To augment water supply in water deficit area		work could not be started due to non receiving permission from land owning agency

EE(M)-021/022/023/024/025/026/027/028

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8/19/25, 6:19 PM

Gmail - Regarding Data of No Objection Certificates issued for granting permission to borewells till date



Rain water <rainwaterharvesting2013@gmail.com>

SE(C)-3


Regarding Data of No Objection Certificates issued for granting permission to borewells till date

1 message

LOK PAL <eetenderingm3.djb@gmail.com>
To: rainwaterharvesting2013@gmail.com

Tue, Aug 19, 2025 at 6:08 PM

With Regards
Lok Pal
E. E. (D) 032
9650291220
Delhi Jal Board

 Data of No Objection Certificates issued.pdf
3294K

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SE (M)-3

Data of No Objection Certificates issued for granting permission to borewells till date
Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S.No	NOC Reference No	Date of issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	329	15.05.2025	Sh Aman Singh	Plot No. 519, Vill. Mundakal, Borewell connection	Irrigation	Functional	
2	330	15.05.2025	Sh Keshav Dass	Vill. Pundab Koor	Irrigation	Functional	
3	331	16.04.2025	Sh Shiv Kumar	Plot No. 21, Mann Sarda, Harewal	Irrigation	Functional	
4	332	18.04.2025	Sh Baldev Dabas	Plot No. 659, Panna Eamya wada, porch Khurd, dehi.	Irrigation	Functional	
5	333	16.06.2025	Sh Rajesh Senthawi	Vill. Darya Pur Kallan, Dist. 110039	Irrigation	Functional	
6	334	04.07.2025	Sh Ajay Kumar	Vill. Barwa, Dist. 110039	Irrigation	Functional	
7	335	03.07.2025	Sh Vinod Kumar	Vill. Barwa, Dist. 110039	Irrigation	Functional	
8	336	03.07.25	Sh Yogenidh Singh	Plot No. 434, Panna Bhandra, Vill. Barwa, Dist. 110039	Irrigation	Functional	
9	337	22.07.2025	Sh Rajesh Kumar Vatsyansh	Vill. Vihar Nagar, Baxanra, Dist. 110039	Irrigation	Functional	
10	338	04.07.2025	Sh Shree Bhawan	Plot No. 145, Vill. Harewal, Dist. 110039	Irrigation	Functional	
11	339	13.08.2025	Sh Sanjay Kumar	Plot No. 53, Vill. Darya Pur Kallan, Dist. 110039	Irrigation	Functional	
12	340	04.08.2025	Sh Yogesh	Plot No. 455, near Shiv Mandir, Darya Pur Kallan, Baxanra, Dist. 110039	Irrigation	Functional	
13	341	22.07.2025	Shri Rajesh kumar	Plot No. 202, Darwaga Pura, Mungesh Pur, Dist. 110039	Irrigation	Functional	
14	342	18.05.2025	SH HAWA SINGH S/O SH. SUBE SINGH	Plot No. 26/12/26/13, VILLAGE: SINGHU NORTHWEST DELHI 110036	IRRIGATION	Functional	
15	343	16.07.2025	SHAT KAUSHALYA GARG W/O SAIISH KUMAR GUPTA	Plot No. 111/27/1-101, 112/27/14/09, VILLAGE: GARDA, DELHI 110036	IRRIGATION	Functional	
16	344	16.07.2025	SH HARPAL SINGH W/O SH. DESH RAM SINGH RANA	Plot No. 150/150/150/150/150, KHEERA KALAN NORTHWEST DELHI 110032	IRRIGATION	Functional	
17	345	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
18	346	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
19	347	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
20	348	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
21	349	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
22	350	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
23	351	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
24	352	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
25	353	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
26	354	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
27	355	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
28	356	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
29	357	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	
30	358	24.10.2019/07.05.2025	DDA	Plot No. XI, Sector G-7/G-8, Narela	Drinking	NOC issued by DM	

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31	336	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
32	335	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
33	336	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
34	336	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
35	330	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
36	330	24 10 2019/07 05 2025	DDA	Pocket XI Sector G-7/G-8, Naraina	Drinking	NOC issued by DM Office currently
37	330	24 10 2019/07 05 2025	DDA	Pocket IV Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
38	330	24 10 2019/07 05 2025	DDA	Pocket IV Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
39	330	24 10 2019/07 05 2025	DDA	Pocket IV Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
40	330	24 10 2019/07 05 2025	DDA	Pocket IV Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
41	330	24 10 2019/07 05 2025	DDA	Pocket V Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
42	330	24 10 2019/07 05 2025	DDA	Pocket V Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
43	330	24 10 2019/07 05 2025	DDA	Pocket V Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
44	330	24 10 2019/07 05 2025	DDA	Pocket V Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
45	330	24 10 2019/07 05 2025	DDA	Pocket I Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
46	330	24 10 2019/07 05 2025	DDA	Pocket I Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
47	330	24 10 2019/07 05 2025	DDA	Pocket I Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
48	330	24 10 2019/07 05 2025	DDA	Pocket I Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
49	330	24 10 2019/07 05 2025	DDA	Pocket I Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
50	330	24 10 2019/07 05 2025	DDA	Pocket VI Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
51	330	24 10 2019/07 05 2025	DDA	Pocket VI Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
52	330	24 10 2019/07 05 2025	DDA	Pocket VI Sector G-2/G-6, Naraina	Drinking	NOC issued by DM Office currently
53	9337 5350 dated 13 11 2023	13 11 2023	Dr. Parik Yadav C/o Rajiv Gandhi Cancer Institute & Research Centre	Rajiv Gandhi Cancer Institute & Research Centre Sector-5, Rohini	Drinking	Information not available
54	9155-9211 dated 05 10 2023	05 10 2023	Jackson Developers Pvt Ltd	Plot No 3 B-1 Tarn District Centre Sector-10, Rohini Delhi	Drinking	Information not available
55	8503-8578 dated 13 07 2023	13 07 2023	Narender Singh Rao Co. Adventure Island Ltd	Amusement park Sector-10, Rohini, Delhi	Drinking	Information not available

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Sl. No.	Roll No.	Registration No.	Category	Area (Sq. M)	Remarks	Information Status
56	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
57	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
58	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
59	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
60	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
61	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
62	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
63	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
64	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
65	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
66	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
67	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
68	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
69	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
70	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
71	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
72	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
73	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
74	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
75	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
76	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
77	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
78	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
79	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
80	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
81	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
82	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available
83	26/08/2016	NA	SH. PUNJAB KHORE	...	Agriculture	Information not available

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84	04.08.2016	NA	SH VED PARKASH S/O SH ROJI RAM-43 SEKH WALT GALI BUDHAN PUR MAJRA DELHI	Khasra No 912	Agriculture	Information not available
85	03.09.2016	NA	SH BIRAM DEV S/O SH RAM SINGH BUDHAN PUR MAJRA	Khasra No 19272	Agriculture	Information not available
86	09.09.2016	NA	SH SULTAN SINGH S/O SH RAM SAROOP OUTARGARH DELHI	Khasra No 20722	Agriculture	Information not available
87	21.11.2016	NA	SH LORD CHETNA EDUCATION SOCIETY PLOT NO 3 PNT-7 SECTOR-22, ROHINI	PLOT NO 3 PNT-7 SEC-22	Horti	Information not available
88	21.11.2016	NA	MAHARAJA AGARSEN TECHNICAL SOCIETY PLOT NO-1 SECTOR-22 ROHINI	PLOT NO-1 SECTOR-22	Horti	Information not available
89	21.11.2016	NA	MAHARAJA AGARSEN TECHNICAL SOCIETY PLOT NO-1 SECTOR-22 ROHINI	PLOT NO-1 SECTOR-22	Horti	Information not available
90	21.11.2016	NA	SH CHANDER BHAN S/O SH RAM SAROOP OUTARGARH DELHI	Khasra No 5671	Agriculture	Information not available
91	21.11.2016	NA	SH QM PAKASH S/O SH KHEM CHAND- OUTARGARH DELHI	Khasra No 35702	Agriculture	Information not available
92	21.11.2016	NA	SH CHANDER SINGH S/O SH RAMANAND SALAH PUR MAJRA	Khasra No 41716	Agriculture	Information not available
93	21.11.2016	NA	EXECUTIVE ENGINEER P.O.B. DDA ROHINI	POCKET A AND B SECTOR-25	DRINKING	Information not available
94	21.11.2016	NA	SMA AVIATION INDIA PVT LTD CHANDPUR	Khasra No 3355	Agriculture	Information not available
95	21.11.2016	NA	SMA AVIATION INDIA PVT LTD CHANDPUR	Khasra No 2922	Agriculture	Information not available
96	14.03.2017	NA	SH JAGPAL SINGH S/O SH POKAR SINGH JAUNTI KALAKULAK PUR PALLA	Khasra No 267	Agriculture	Information not available
97	14.03.2017	NA	SH KULDEEP S/O SH MANA SINGH, RAM DASS NIGER NARELA	Khasra No 29112	Agriculture	Information not available
98	14.03.2017	NA	SH RAJPAUL S/O SH CHIRAGU RAM BAWANA	Khasra No 180771	Agriculture	Information not available
99	14.03.2017	NA	SH DHRUPAL S/O SH SUBE SINGH 737 BHAKTAWAR PUR	Khasra No 421	Agriculture	Information not available
100	14.03.2017	NA	SH DHRUPAL S/O SH SUBE SINGH 737 BHAKTAWAR PUR	Khasra No 927	Agriculture	Information not available
101	14.03.2017	NA	RAJIB SINGH S/O SH MAHEER SINGH 340 BAWANA	Khasra No 156271 BAWANA	Agriculture	Information not available
102	14.03.2017	NA	SH RAJINDER SINGH S/O SH LAL-110 KANUR PUR TARELA	Khasra No 14212	Agriculture	Information not available
103	14.03.2017	NA	SH CHHOTU LA S/O SH SAVAGYA RAM HAREVALI	Khasra No 2970	Agriculture	Information not available
104	14.03.2017	NA	SH ANITA RANI W/O DAVINDER RANA, KIERRA KALAN	Khasra No 6371	Agriculture	Information not available
105	14.03.2017	NA	EXECUTIVE ENGINEER DIVISION-1 DDA DEPALU CHOWK FOR G ROHINI	Khasra No 927	Flushing water supply	Information not available
106	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
107	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
108	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
109	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
110	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
111	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available
112	19.04.2017	NA	SH ABHEED SURI DEV SINGH COLLAGE SECTOR-16 ROHINI	SEC-16 ROHINI	HORTI	Information not available

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113	12-07-17	NA	SH SURESH KUMAR SARTI S/O SH RAJUL LAL HIRARI KUSHAK	Khasra No 716	Agriculture	Information not available
114	12-07-17	NA	SH RISHI PAL S/O SH HARI SINGH NANDAL THAKRAN	Khasra No 665	Agriculture	Information not available
115	12-07-17	NA	SH BALWAN SINGH S/O SH RAM SAMROOP NANGAL THAKRAN	Khasra No 4875	Agriculture	Information not available
116	12-07-17	NA	SH SANGEET KUMAR SEHWANI S/O SH ANOOP SINGH DARVA PUR KALAN	Khasra No 2171	Agriculture	Information not available
117	12-07-17	NA	SH SHUB SINGH S/O SH PRADHU DARVA PUR KALAN	Khasra No 233	Agriculture	Information not available
118	12-07-17	NA	E E HOUSING 3, PRO VIKAS BHEWAN 2, A WING, 1ST FLOOR CIVIL LINE, (RESIDENTIAL COMPLEX FOR JUDICIAL STAFF OTR SECTOR 26 ROHINI) FOR ONE YEAR	Khasra No 233	Human consumption	Information not available
119	12-07-17	NA	Dr. Manoj from Zonal Level Plot No 4, Community Centre, K. Furin, Sector-5, Delhi	Khasra No 233	Deep Well Anode Bed	Information not available
120	21-08-17	NA	SMT SANTRI DEVI W/O SH DERAJAPAL (RAJ) NAGAR KAYA GANS	Khasra No 4471	Agriculture	Information not available
121	16-09-17	NA	SH JEET SINGH S/O SH BALWAN SINGH SAJHPUR MAJRA DABAS	Khasra No 1118	Agriculture	Information not available
122	16-09-17	NA	SH BIRBAL S/O SH SHOBAT RAM, VILLAGE JAI KHOR	Khasra No 1523	Agriculture	Information not available
123	16-09-17	NA	SH JAGAR SINGH S/O SH SHARDRA RAM, GOIADOHAN VILLAGE	Khasra No 17172	Agriculture	Information not available
124	16-09-17	NA	SH ABIL KUMAR S/O SH CHANAN SINGH VILVAGE JATHORE	Khasra No 2207	Agriculture	Information not available
125	07-10-17	NA	SH MOHT S/O SH VIJENDER PUNJAB KHOR	Khasra No 417	Agriculture	Information not available
126	25-10-17	NA	VIKAS BHARTI PUNJAB SOCIETY (GURJAN SOLARSI ME MORAL EDU SOCIETY) SECTION 24 ROHINI	SECTION-24 ROHINI	HORTI	Information not available
127	25-10-17	NA	SH SATPAL S/O SH RAMKISHAN GOIADOHAN DELHI	Khasra No 5426	Agriculture	Information not available
128	20-03-18	NA	SH RISHAL SINGH S/O SH POKAR BAWANA NO 314	Khasra No 204	Agriculture	Information not available
129	20-03-18	NA	SMT RAJPAALI W/O DEEP CHAND, HNO 942 BAWANA	Khasra No 16585	Agriculture	Information not available
130	20-03-18	NA	SMT ROSHANI DEVI W/O PREM SINGH, 597 DARYAPUR	Khasra No 845	Agriculture	Information not available
131	25-03-18	NA	SH KANWAR SINGH S/O SH DHEER SINGH H NO 244 KHEERAKHURO	Khasra No 2125	Agriculture	Information not available
132	25-03-18	NA	SH GOPESHWAR S/O SH HARJIVAN LAL MAMURPUR NAHELA	Khasra No 3636	Agriculture	Information not available
133	20-03-18	NA	SH BALDIR SINGH S/O SH CHEESA RAM, BAJI PUR DELHI	Khasra No 716	Agriculture	Information not available
134	01-05-18	NA	ACH (Civil) HOD, Site Subon Bunding Officer Sector-24, Rohini	69 KVA Sector-24, Rohini	Fire Safety	Information not available
135	08-05-18	NA	The Gen. Manager (Env) Keon Eshwan Fire Budget Lane Baranpanta road New Delhi	Badli Yard	Drinking and fire others	Information not available
136	09-05-18	NA	The Gen. Manager (Env) Keon Eshwan Fire Budget Lane Baranpanta road New Delhi	Sector-18, 19, Feroz Nagar Station	Drinking and fire others	Information not available
137	08-05-18	NA	The Gen. Manager (Env) Keon Eshwan Fire Budget Lane Baranpanta road New Delhi	Sanyal Pur Badli Metro Station	Drinking and fire others	Information not available
138	09-05-18	NA	Sh Deepya Koushik, S/O Sh Tah Rajan Village Kharipur, Delhi	Khasra No 1313	Agriculture	Information not available
139	20-05-18	NA	Sh Ramkeshari Rao S/O Sh Manoj Ram Village Mangochi Pur	Khasra No 675	Agriculture	Information not available
140	27-05-18	NA	Sh Ramvilasji S/O Sh Kanchan Village Jandhwa, Delhi	Khasra No 1177	Agriculture	Information not available

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166	324 09 2020	1/4	Sh Surender Singh Son Sh Kehar Singh, H No 195, Buzanpur Majra Dabab, Delhi-110081	Khasra No 31/15, Buzanpur Majra	Agriculture	Information not available
167	324 09 2020	1/4	Sh Rajender Singh Son Sh Chandigar Ram, H No 226A, Cross wala gali Punjab Khor, Delhi-110081	Khasra No 1005, Punjab Khor	Agriculture	Information not available
171	324 09 2020	1/4	Sh Sayywan Son Sh Randeep Singh H No 155, Punjab Khor, Delhi-110081	Khasra No 41/13, Punjab Khor	Agriculture	Information not available
172	324 09 2020	1/4	Sh Bajender Singh Son Sh Baha Ram, H No 166, Paly wala kama Farak Village Qulabganj, Delhi-81	Khasra No 6/4, Saurpur Majra	Agriculture	Information not available
173	325 03 2021	1/4	Sh Krishan Kumar Son Sh Karamender Singh H No 203, Village Punjab Khor, Delhi-110081	Khasra No 125, Village Punjab Khor	Agriculture	Information not available
174	330 to 332	22.03.2022	Smt. Brij Balu Singhial W/o Sh Bhagwan Dass Singhial	H No 07 Road No- 14 East Punjab Bagn, North West Delhi-110026	Agriculture	Information not available
175	348 to 350	22.03.2022	Sh Rajender Singh Sarna Son Sh Om Prakash	H No 82 Village Kuslika, Hiranji, North West Delhi-110016	Agriculture	Information not available
176	357 to 359	22.03.2022	Sh Suresh Bhargwal Son Li Sh Pralhad	H No 109 Village Brahman Moolana Gnoaga, Bawana, Delhi-110029	Agriculture	Information not available
177	324 to 326	22.03.2022	Sh Mohan Lal Gupta Son Li Sh Bhagwan Gupta	H No 229 Vashak Purpuria, Delhi-110034	Agriculture	Information not available
178	363 to 365	22.03.2022	Sh Mohan Lal Son Sh Surender Singh	H No 301 Village Alpur, Delhi-110015	Agriculture	Information not available
179	333 to 335	22.03.2022	Smt. Sheela W/o Sh Bhanu Singh	H No 203 Pura, Bhatia Chajal West Gali, Village - Konekhand, North West Delhi-110082	Agriculture	Information not available
180	327 to 329	22.03.2022	Sh Raj Singh Son Sh Om Prakash	H No 606 Village Kheta Kauria, North West Delhi-110062	Agriculture	Information not available
181	345 to 347	22.03.2022	Sh Ratan Singh Son Sh Daya Ram	H No 156B Barharwar Pur, North West Delhi-110035	Agriculture	Information not available
182	354 to 356	22.03.2022	Sh Jagbir Singh Son Sh Ishna Singh	H No 305 Pura Bhatia Chajal West Gali, Village Kheta Kauria, North West Delhi-110082	Agriculture	Information not available
183	321 to 323	22.03.2022	Sh Shobud Kumar Chauhan Son Sh Zile Singh	H No 123 VPO Bakoli, Delhi-110076	Agriculture	Information not available
184	360 to 362	22.03.2022	Sh Prem Singh Khatun Son Li Sh Dayaw Singh	H No 449 Village Barharwar, Narela, Delhi-110040	Agriculture	Information not available
185	339 to 341	22.03.2022	Sh Har Om Son Sh Ramesh Kumar	H No 212 VPO, Gnoaga, Bawana, Delhi-110039	Agriculture	Information not available
186	342 to 344	22.03.2022	Smt. Sarda Devi W/o Sh J P Gupta	H No 56 Vekhanand Pura Sona Romila, North Delhi-110072	Agriculture	Information not available
187	351 to 353	22.03.2022	Smt. Kishna Devi W/o Sh Dnyam Pal	H No 209 Badli Chopal Vill, Bakher, Narela, Delhi-110040	Agriculture	Information not available
188	336 to 338	22.03.2022	Smt. Keshava Devi W/o Sh Dnyam Pal	H No 305 Badli Chopal Vill, Bakher, Narela, Delhi-110040	Agriculture	Information not available
189	302 to 304	22.03.2022	Sh Va Singh Karna Son Sh Raj Singh Karna	H No 124 Vill. Zind Pur, Delhi-110036	Agriculture	Information not available
190	302 to 304	22.03.2022	Smt. Manika Devi W/o Sh Saur Gupta	H No 4 23 South Extension Part-2 South Delhi-110049	Agriculture	Information not available
191	305 307	22.03.2022	Sh Mangal Karna Son Sh Dnyamwana	H No 33 Barharwar, Delhi-110040	Agriculture	Information not available
192	306 to 310	22.03.2022	Sh. Sachin Aggarwal Son Virend Aggarwal Son Sh M L Aggarwal	H No 671 Road Kany, Mani Pura, Sarawan, West, Delhi-110034	Agriculture	Information not available
193	311 to 313	22.03.2022	Sh. Lakshmi Prasad Sharma Son Sh Farhu	H No 305 Badli Chopal Vill, Bakher, Narela, Delhi-110040	Agriculture	Information not available

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152		Khastra No. 32/11 of Village Mamooipur Delhi-110040	Sh. Sate, Tanwar & Sh. Gagan Tanwar S/o Sh. Bham Singh	H No. E-42 Ranjit Singh Road, Agrawal Nagar North West Delhi-110033	Agriculture	
153	53 to 55	Khastra No. 565 of Village Ghoga Delhi-110039	Sh. Baram Parkash S/o Sh. Ragnunain	H No. 75 Brahman Kshahia Village Ghoga, North West Delhi-110039	Agriculture	
154	64 to 67	Khastra No-336 Vill-Ghoga Bawana Delhi-110039	Sh. Satyadev S/o Sh. Parhad Singh	H No. 69 Ghoga Bawana Delhi-35	Agriculture	
157	68 to 71	Khastra No. 27/15 of Village Bakhtwarpur Delhi-110035	Sh. Virender Grewal S/o Sh. Kishan Grewal	H No. 737 Near Telephone exchange Bakhtwar Pur, North West Delhi-110035	Agriculture	
158	72 to 75	Khastra No. 10/11/2/3-12	Sh. Kishan Kumar S/o Sh. Jahan Singh	H No. 1748 Para Manir Pur Harela Delhi 110040	Agriculture	
159	81 to 84	Khastra No. 42/25 of Village Hamidpur Delhi-110036	M/S. Feroze Handicrafts Pvt. Ltd. C/O Sh. Sanjay Kumar S/o Han Singh	H No. 527 P.O. No. 5 Sakia Apartment Sec-13 Rohini (NW), Delhi-110085	Agriculture	
160	105 to 111	Khastra No. 35/3 of Village Holambi Khurad Delhi-110082	Smt. Charmin W/o Jai Singh	H No. 1 Village Holambi Khurad North West Delhi-110082	Agriculture	
161	128 to 130	Khastra No-128 Vill-Ghoga Bawana Delhi-110039	Sh. Pursoojan S/o Sh. Ramnara	H No. 177 Uranwar Kachhla W/o Ganga Bawana Delhi-35	Agriculture	

CAPITAL
 Chartered Engineer (D)-032
 27/10/2020, GOVT. OF DELHI
 15/01/2021, SEC-11, DELHI
 011-26119088




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8/19/25, 3:45 PM

Gmail - Data of NOC issued for granting permission to borewells till date under SE(C)-5

SE(C)-4

Rain water <rainwaterharvesting2013@gmail.com>




Data of NOC issued for granting permission to borewells till date under SE(C)-5

1 message

S.K Singh <acem4djb@gmail.com>
To: rainwaterharvesting2013@gmail.com

Tue, Aug 19, 2025 at 3:32 PM

o/a

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362K

Data of No Objection Certificates issued for granting permission to borewells till date

Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	F. No. SDM(HQ)/NORTH/BOR EWELL/2020- 21/090677504	03.12.2024	Sh. J.s. Chawla Member Incharge, Sant Nirankari Mandal	Nirankari Sarovar Complex,	Drinking & Other purposes	Active	
2	F. No. SDM(HQ)/NORTH/BOR EWELL/2020- 21/220-230	26/05/2023	Delhi Skill and Entrepreneurship University (Govt. of NCT of Delhi),	Dheerpur Campus	Drinking & Other purposes	Active	
3	F. No. SDM(HQ)/NORTH/BOR EWELL/2020- 21/220-230	26/05/2023	Utter Delhi C&D Waste recycling Pvt. Ltd.	Jahangir Puri	Drinking & Other purposes	Active	

SE(C)-5 (erst write SE(C)-04)

[Handwritten Signature]
19/9/25

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Gmail - Data of No Objection Certificates issued for granting permission to borewells till date



Rain water <rainwaterharvesting2013@gmail.com>

Data of No Objection Certificates issued for granting permission to borewells till date


1 message

SE(c)-5

Rajeev Kumar Gupta <acem5djb@gmail.com>

Tue, Aug 19, 2025 at 3:05 PM

To: "rainwaterharvesting2013@gmail.com" <rainwaterharvesting2013@gmail.com>

 Data of No Objection certificates.pdf
379K

Data of No Objection Certificates issued for granting permission to borewells till date

Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Talu/K/District)	Purpose	Present Status	Remarks (if any)
1	F no/ SDM/ CU/2025/ 3405	27-3-2025	DMRC	pubangash metro station	For metro cleaning purpose	borewell exists	01 borewell was permitted
2	F no/ SDM/ CU/2025/ 3405	27-3-2025	DMRC	Inderlok Metro station	For metro cleaning purpose	borewell exists	01 borewell was permitted.
3	F no/ SDM/ CU/2025/ 4161	2-6-2025	DMRC	pubangash metro station	For metro cleaning purpose	borewell exists	02 borewell was permitted
4	F no/ SDM/ CU/2025/ 4161	2-6-2025	DMRC	Inderlok Metro station	For metro cleaning purpose	borewell exists	02 borewell was permitted
5	DJB/SE(C)-05/2025-26/885-895	13/07/25	Assistant Engineer Civil CPWD	CPWD Type-III Staff Quarters Aram Bagh Patna-831	To augment water supply in water deficit area	NOC issued by DM Office currently	02 borewell permitted for 3 years subject to condition that flowmeter will be installed and reading will be sent in DM Office and CGWA every month
6	DJB/SE(C)-05/2025-26/885-895	13/07/25	CPWD	CGRC campus Type-VII DDU Mang CPWD Ors	To augment water supply in water deficit area	NOC issued by DM Office currently	02 borewell permitted for 3 years subject to condition that flowmeter will be installed and reading will be sent to DM Office and CGWA every month
7	No. DJB (SEM)-5/2024/1970 to 1980	03.06.2024	Dr. BL Kapoor Hosonic	Pusa Road	To augment water supply for hospital Purpose	NOC issued by DM office currently	02 borewell permission granted
8	No. F 1125/IDDC/DMQW/2013-14/Vol III/548	30/10/2024	Katpauli Colony DDA	Near Shaopur Depot	To augment water supply	NOC to be issued by DM/West	03 number borewell permission granted by DM
9			PPVFRVA Pusa Institute	Pusa Institute	To augment Water supply	NOC to be issued by DM	Applied for 1 borewell permission

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Rain water <rainwaterharvesting2013@gmail.com>

SE(C)-6

Fwd: data of objection certificate issued for granting permission to borewells till date..pdf

1 message

SE(C)-06 <acem6.djb@gmail.com>

Tue, Aug 19, 2025 at 4:46 PM

Reply-To: acem6.djb@gmail.com

To: Rain water <rainwaterharvesting2013@gmail.com>

MUNISH KUMARSE(C)-7MU -BLOCK, PITAMPURA


----- Forwarded message -----

From: SE(C)-06 <acem6.djb@gmail.com>

Date: Tue, 19 Aug, 2025, 4:41 pm

Subject: data of objection certificate issued for granting permission to borewells till date..pdf

To: cewestdjb <cewestdjb1@gmail.com>

MUNISH KUMARSE(C)-7MU -BLOCK, PITAMPURA data of objection certificate issued for granting permission to borewells till date..pdf
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Data of No Objection Certificates issued for granting permission to borewells till date

Total

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S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	BDO(NW)/GWD-095230376/Vol 4/20 21/9355	15.11.2023	Mr. Bro Jay Thomas (Principal) Montfort School	Montfort School, Ashok Vihar District(North-West)	Other purposes	Active	Renewed for 4 years (01 Nos Borewell)
2	BDO(NW)/GWD-095230376/Vol 4/20 21/9355	15.11.2023	Executive Engineer, DDA, Rohini project Division No 2	Multistary Dwelling units Jaior walabagh, Ashok Vihar District(North-West)	Drinking & Other purposes	Active	(02 Nos Borewells)
3	BDO(NW)/Tube-well/2024-25/9981-9995	01.10.2024	Executive Engineer, DDA, Rohini project Division No 2	1675 Multistary Dwelling units Jaior walabagh, Ashok Vihar District(North-West)	Drinking & Other purposes	Active	(02 Nos Borewells)
4	BDO(NW)/Tube-well/2024-25/10139-10163	27-11-2024	Brilliant BuildTech, Shalimar Bagh, 2 Nos. Borewell	Brilliant Build Tech Pvt. Ltd. 206-308, Square One, C-2, District Centre Saket, New Delhi-17	Drinking & Other purposes	Active	
5	BDO(NW)/Tube-well/2024-25/10139-10163	27-11-2024	Fortis Hospital, AA Block, Shalimar Bagh, 3 Nos. Borewell	Medical Supt. Fortis Hospital, Shalimar Bagh	Drinking & Other purposes	Active	
6	BDO(NW)/Tube-well/2024-25/9421-9437	02-01-2024	Max Super Speciality Hospital, 2 Nos. Borewell	FC-50 G&D Block, Shalimar Bagh	Drinking & Other purposes	Active	
7	BDO(NW)/Tube-well/2024-25/9981-9995	01-10-2024	ODA Sheesh Mahal Park	EE(E), ELD-12, Shalimar Bagh	Drinking & Other purposes	Active	
8		21-03-2022	DMRC North Pitampura Station	Office of the Chief Project Manager/6, Press Enclave Road, Near Metro Station, Malviya Nagar, Delhi-17	Drinking & Other purposes	Active	
9		09-04-2018	Metro Station, Haiderpur, Badli Mor, Shalimar Bagh, 2 Nos. Borewell	DMRC, Metro Station, Haiderpur, Badli Mor, Shalimar Bagh	Drinking & Other purposes	Active	
10		09-04-2018	Metro Station, Netaji Subhash Place, Pitampura, 2 Nos. Borewell	DMRC, Metro Station, Netaji Subhash Place, Pitampura	Drinking & Other purposes	Active	
11		15-04-2017	HU Block Park, Pitampura, 1 Nos. Borewell	EE (Electrical) DDA, Near Centre Nursery, Sector-5, Dwarka	Drinking & Other purposes	Active	
12		19-09-2017	66KV Grid, Sub Station, PP-1 Grid Station and workshop, Pitampura, 1 No. Borewell	66KV Grid, Sub Station, PP-1 Grid Station and workshop, Pitampura	Drinking & Other purposes	Active	
13		12-04-2016	SHO PS Shalimar Bagh, Facility No. 50 & Police Station Building, Shalimar Bagh, 1 No. Borewell	SHO PS Shalimar Bagh	Drinking & Other purposes	Active	
14		08-05-2014	Ambience Mall, Commercial Complex, Plot No. 10, B-Block, Shalimar Bagh, 1 Nos. Borewell	Ambience Mall, Commercial Complex, Plot No. 10, B-Block, Shalimar Bagh, 1 Nos. Borewell	Drinking & Other purposes	Active	

15		31-01-2013	AP Block Park, Shalimar Bagh, 1 Nos. Borewell	Executive Engineer (Electrical Division B), DDA Vikas Minar	Drinking & Other purposes	Active	
16		27-03-2012	PWD Staff Quarter, Shalimar Bagh, 1 No. Borewell	Executive Engineer, Building Project, Division B-133, Shalimar Bagh	Drinking & Other purposes	Active	
17		29-06-2012	PWD Staff Quarter, Shalimar Bagh, 3 Nos. Borewell	Executive Engineer, Building Project, Division B-133, Shalimar Bagh	Drinking & Other purposes	Active	

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Rain water <rainwaterharvesting2013@gmail.com>


SE(C)-7

Data of no objection certificate

1 message

harish chander <eeackirari9@gmail.com>
Cc: rainwaterharvesting2013@gmail.com

Wed, Aug 13, 2025 at 5:13 PM

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Data of No Objection Certificates issued for granting permission to borewells till date

S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (if any)
1	BDO(N/W)/Tube-well/2023-24/9421-9437	02-01-2024	Sh. Hari Parkash S/o Ram Chander	Jaunti(95/13(4-16)bighas)	Agriculture Activities	Active	
2	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Kabool Singh Chhikara S/o Sh. Bhagwan Singh	Tatesar/Chatesar(37//14/1/11-16)bighas)	Agriculture Activities	Active	
3	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Mahavir Singh S/o Mir Singh	Garhi Randhala(32/4-16)bighas)	Agriculture Activities	Active	
4	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Kuldeep S/o Sh. Prem Raj	Jaunti(Kh No 91/9(4-16)bighas)	Agriculture Activities	Active	
5	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Narendra Singh Rana S/o Sh. Hem Chander	Ghevra(Kh No 40/25(4-12)bighas)	Agriculture Activities	Active	
6	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Ragnubir Singh S/o Sh. Daulat Ram(Daulat)	Jaunti(Kh No 49//8(4-16)bighas)	Agriculture Activities	Active	
7	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Smt. Neelam Phougat W/o Sh. Pankaj Phougat	Nizampur Rasidpur(27//21(3-8)bighas)	Agriculture Activities	Active	
8	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Sanjeev Aggarwal S/o Sh. Kishan Chand	Jaunti(59//9 min(1-8)bighas)	Agriculture Activities	Active	
9	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Smt. Maya Devi W/o Sh. Kishan Chand	Jaunti(29//15(4-00)bighas)	Agriculture Activities	Active	
10	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Anil Chillar S/o Sh. Zile Singh Chillar	Nizampur Rasidpur(73//4/1(1-07)bighas)	Agriculture Activities	Active	
11	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Smt. Shalu Chhillar W/o Sh. Anil Kumar	Nizampur Rasidpur(27//1(4-08),46//19min(2-08),46//18min(4-14)bighas)	Agriculture Activities	Active	
12	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Dibaugh Singh W/o Sh. Anil Kumar	Jaunti(46//19min(2-08),46//18min(4-14)bighas)	Agriculture Activities	Active	
13	BDO(N/W)/Tube-well/2024-25/9884-9901	13-08-2024	Sh. Satish Kumar S/o Sh. Prabhu Dayal	Ladpur(84//13/1(3-14)bighas)	Agriculture Activities	Active	

14	BDO(N/W)/Tube-well/2024-25/10139-10163	27-11-2024	Sh. Rakesh Kumar S/o Sh. Dalpat Singh	Nizampur Rasidpur(80///64-	Agriculture Activities	Active
15	BDO(N/W)/Tube-well/2024-25/10139-10163	27-11-2024	Sh. Deepak Chhikara S/o Sh. Surender Chhikara	Jaunti(9///22(4-12)bighas)	Agriculture Activities	Active
16	BDO(N/W)/Tube-well/2024-25/10139-10163	27-11-2024	Sh. Harminder Kaur W/o Shardar Amarjeet Singh S/o Sh. Dalpat Singh	Nizampur Rasidpur(80///6(4-05)bighas)	Agriculture Activities	Active
17	BDO(N/W)/Tube-well/2025/10363-10377	01-04-2025	Sh. Rajesh Kumar S/o Sh. Chander Singh	Jaunti(74///8(4-16)bighas)	Agriculture Activities	Active
18	BDO(N/W)/Tube-well/2025/10363-10377	01-04-2025	Sh. Baljit Singh S/o Sh. Bhim Singh	Sawda(114(4-10)bighas)	Agriculture Activities	Active

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Rain water <rainwaterharvesting2013@gmail.com>

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SE(C)-8

Fwd: Data of No Objection Certificates issued for granting permission to borewells till date Under EE(D)-082/ 083/ 084 under SE(C)-8

1 message

Superintending Engineer circle 08 <secircle08.djb@gmail.com>
To: rainwaterharvesting2013@gmail.com

Tue, Aug 19, 2025 at 5:26 PM

PFA

----- Forwarded message -----

From: SUM_400002692235_338009926540_20240122.pdf <aeem30djb@gmail.com>

Date: Tue, 19 Aug 2025, 17:07

Subject: Data of No Objection Certificates issued for granting permission to borewells till date Under EE(D)-082/ 083/ 084.

To: <secircle08.djb@gmail.com>



Please find herewith the signed copy of NOC.

NOC Borewells.pdf
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<u>S.No</u>	NOC Reference No.	Da Iss
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SE(C)-9

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (D)-092&093 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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No.- DJB/EE (D)-092/2025-26/ 700 to 706

Dated:- 21/06/2025

To,
 Executive Engineer (DPD-4),
 Delhi Development Authority,
 Central Nursery, Sector-5,
 Dwarka, New Delhi-110075

Subject: Permission for extraction of ground water.

With reference to your application on above mentioned subject and case was put up to the District Advisory Committee of South West District. The meeting of District Advisory Committee dated 13.05.25 and approved by District Advisory Committee vide minutes of meeting F.No. DC/ SW/ SDM(HQ)/D.A.C/096432403/2024/40436 dated 26/05/2025 for extraction of ground water through New bore well. The terms & conditions of permission for extraction of ground water through bore well are given as below:-

1. The applicant (DDA) may abstract up to 50 KLD (50 Kilo litre per day) of ground water through new tube well only, No-additional ground water abstraction structures to be constructed for this purpose without prior approval of the advisory committee.
2. The tube well to be fitted with water meter by the Delhi Development Authority by own cost and monitoring of ground water abstraction to be undertaken accordingly on regular basis i.e. daily/monthly basis.
3. The ground water quality to be monitored twice in a year during pre-monsoon and post monsoon periods.
4. The permission for ground water withdrawal is valid for a period of two years only from date of installation. The applicant shall apply for renewal of permission before expiry of the same.
5. The applicant shall use the ground water after flushing and disinfection of the ground water.
6. The ground water shall be used for other domestic purpose only (for bathing and washing).
7. Periodical inspection will be conducted by CGWA for ascertaining the water quality from bore well.
8. After receipt of the permission, the society will get the water sample tested from DJB laboratory and submit the report within a week time to the office of undersign and DM (SW) Kapashera.
9. The quality of water shall be tested in Delhi Jal Board's Laboratory and if the water quality of ground water is not fit, the permission is liable to be withdrawn.
10. The applicant will submit the monthly consumption of the ground water to the office of ZRO(Dwarka)/EE(D)-092 Najafgarh, Delhi Jal Board and office of DM(SW) Kapashera.
11. The Rain Water harvesting structure should be functional and the applicant will submit the functionality certificate & photographs before monsoon.


12. The applicant shall also follow any new condition that may be imposed by the Govt department/ CGWA/DJB/Committee etc. in future. The authority has right to withdraw permission in the event of violation of any condition.

Therefore, DDA has been allowed to install new bore well for the period of two years and geo tagging of the same shall be intimated within 15 days of installation please.

Sd/-
(Satish Kumar)
E E (D)-092 & 093

Copy To:

1. CE(South) : for your kind information
2. CE(GW) : -do-
3. SE(C)-09 : -do-
4. SDM(HQ) Kapashera: -do-
5. ZRO(SW)-1 : for levy of necessary charges as per DJB policy, if any
6. EE's Copy.
7. Office Copy.


E E (D)-092 & 093

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Data of No Objection Certificates issued for granting permission to borewells till date

Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S.No	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (If any)
1	DJB/EED/092/2025-26/700 to 706	21/06/2025	DDA	Triveni Height society, Pocket-2, Sector-16B, Dwarka, New Delhi-110078	Washing/Bathing/domestic uses	Installation not done yet	
2	E.No. DC/SW/SDM(HQ)/D.A.C/09 6432403/2024/40436 dated 26.5.2025	26.5.2025	Paradise Apartment	The Delhi State Indian Bank's CGHS Ltd. (Reg No. 641-GH) (Paradise Apartments), Dwarka Sector 9	Washing/Bathing/domestic uses	Installed	
3	E.No. DC/SW/SDM(HQ)/D.A.C/09 6432403/2024/40436 dated 26.5.2025	26.5.2025	Manzil Co-operative Group Housing Society	Manzil Co-operative Group Housing Society Ltd. Dwarka Sector 9	Washing/Bathing/domestic uses	Installed	
4	E.No. DC/SW/SDM(HQ)/D.A.C/09 6432403/2024/40436 dated 26.5.2025	26.5.2025	Gayatri Co-operative Group Housing Society Limited	Gayatri Co-operative Group Housing Society Limited Dwarka Sector 9	Washing/Bathing/domestic uses	Installed	
5	E.No. DC/SW/SDM(HQ)/D.A.C/09 6432403/2024/40436 dated 26.5.2025	26.5.2025	Shree Radha Cooperative Group Housing Society Limited	Shree Radha Cooperative Group Housing Society Limited Dwarka Sector 9	Washing/Bathing/domestic uses	Installed	
6	E.No. DC/SW/SDM(HQ)/D.A.C/09 6432403/2024/44288 dated 10.6.2025	10.6.2025	Bharat Petroleum Corporation Limited, A Govt. of India Enterprises	Bharat Petroleum Corporation Limited, A Govt. of India Enterprises, Bijwasan installation, Bijwasan New Delhi	Fire Fighting	Installed	

7	E.No. DC/SW/SDM(HQ)/D.A. C/09 6432403/2024/44288 dated 10.6.2025	10.6.2025	Animal Quarantine and Certification Service (AQCS).	Animal Quarantine and Certification Service (AQCS), Kapashera	Washing/Bathing/dom estic uses	Installation not done yet
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3107

8/19/25, 5:51 PM

Gmail - No Objection Certificates issued for granting permission to borewells till date



Rain water <rainwaterharvesting2013@gmail.com>

SE(C)-11

No Objection Certificates issued for granting permission to borewells till date

1 message

SE(C)-XI <ace.m11.djb@gmail.com>

Tue, Aug 19, 2025 at 5:44 PM

To: Rain water <rainwaterharvesting2013@gmail.com>, Chief Engineer South <cesouth.djb2024@gmail.com>


Cc: eed113djb@gmail.com, eed112.djb@gmail.com

Sir, Please find enclosed attachment.

Thanks & Regard

O/o

Superintending Engineer (C)-XI
Delhi Jal Board

 Document 55.pdf
528K

Data of No Objection Certificates issued for granting permission to borewells till date

Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S. No.	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (If any)
1	DJB/SE(C)-10/2025-26/132	04.06.2025	Indraprastha Apolo hospital	Sarita vihar, Mathura Road	Domestic	Installed	05 Borewells

SE(C)-XII

EE(D)-111/117/118

Data of No Objection Certificates issued for granting permission to borewells till date

Total number of No Objection Certificates (NOCs) issued in respect of permission of borewells granted

S. No.	NOC Reference No.	Date of Issue	Applicant Name	Location (Village/Taluk/District)	Purpose	Present Status	Remarks (If any)
1	DJB/SE(C)-10/2025-26/132	04.06.2025	West Central railway	Railway Colony	Domestic	Installed	01 borewell
2	BDO(South)/2025/876-888	18.06.2025	International Monitoring Station, Dept of Telecommunication	MG Road, Metro Piller no 141, Gadaipur Delhi	Domestic	Yet to installed	01 borewell

SE(C)-XII

EE(O)-112/113/115/116

OFFICE OF THE WETLAND AUTHORITY
DEPARTMENT OF ENVIRONMENT, GOVT. OF N.C.T. OF DELHI
"C" Wing, 6th Level, Delhi Secretariat, I.P. Estate, New Delhi - 110002
Tele- 011-23392736, Email : ceodpqsenv.delhi@nic.in
Website: <http://dpqs.delhigovt.nic.in>

F. No.F5(16)/WA/WB/DIRECTIONS/2023-24/ 3258-3298.

Dated: 10/10/2024,

**MINUTES OF THE SIXTH MEETING OF THE WETLAND AUTHORITY OF DELHI,
GNCTD HELD UNDER THE CHAIRMANSHIP OF CHIEF SECRETARY, DELHI ON
FRIDAY, 09.08.2024 AT 3:00 PM.**

Sixth meeting of the Wetland Authority of Delhi (WAD), GNCTD was held under the Chairmanship of Chief Secretary, Delhi with the members of Wetland Authority and water body owning agencies/their nominees looking after management of water bodies on Friday, 09.08.2024 at 3:00 PM in the Conference Hall- 2, Delhi Secretariat Building, New Delhi. List of participants is annexed as Annexure A.

With the permission of the Chief Secretary, the Member Secretary of the Authority Dr. Suneesh Buxy, CEO, DPQS welcomed the members of the authority and highlighted the main issues taken up by the authority in previous meetings.

Thereafter, Dr. K.S. Jayachandran, Spl. Secretary (Environment) gave a presentation on the progress made in conservation and management of Wetlands as well as the action taken in pursuance of previous meeting of the Authority.

The Authority was briefed about the judicial directions towards protection of water bodies such as Hon'ble Supreme court of India's orders in Writ Petition (s) (Civil) No(s). 230/2001 directing protection of water bodies in compliance with Wetlands (Conservation and Management) Rules, 2017. Similarly Hon'ble NGT, in OA No. 325/2015, (Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.) had directed preparation of action plans for restoration of all wetlands, and observed that there can be no dispute that water bodies play significant role in recharge of ground water, preventing soil erosion, harnessing rain water and maintaining micro-climate in area, and need for conservation and protection of water bodies is thus obvious.

The statutory duties of the Authority under the Wetland Rules-2017 including its mandate was apprised to the members of the Authority. The progress made so far against these statutory duties were apprised to the Authority as presented below:-

1. **Listing of Wetlands**

- 1.1 The Authority has so far listed 1045 Wetlands in Delhi based upon the reports of Court Commissioner (Water Bodies), Hon'ble Delhi High Court and Departmental submissions and UID numbers were allotted to 1045 water bodies.
- 1.2 The listing of the second tranche of 322 water bodies reconciled through satellite imagery of GSDL, Jal Shakti Ministry's First Census Report is in progress. The authority directed that the listing be completed expeditiously.

[Action: Wetland Authority of Delhi]

2. **Preparation of Brief Documents**

- 2.1 The Authority was briefed that 710 brief documents has so far been prepared in coordination with the land owning department.
- 2.2 Chief Secretary, Delhi directed preparation of brief documents for 674 water bodies which have been ground truthed recently so that their notifications can be examined.

[Action: Wetland Authority of Delhi,
District Magistrates and Land owning departments]

3. **Recommendation of Wetlands for regulation**

- 3.1 It was informed that Technical Committee consisting of six wetland experts was formed on 01.07.2021 and so far seven meetings were held and as a result 20 water bodies were prioritized for immediate notification. The authority directed that the prioritized water bodies should be processed for immediate notification.

[Action: Wetland Authority of Delhi]

4. Notification

- 4.1 It was briefed that draft notification of three water bodies such as Sanjay Lake, Smriti Van (Vasant Kunj) and Tikri Khurd Lake were sent to DDA for comments. DDA had replied that that area of Sanjay Lake and Smriti Van (Vasant Kunj) already notified under Forest Act 1927.

[Action: DDA]

- 4.2 Chief Secretary queried about the said notifications and asked DDA to confirm whether final notification under Forest Act has been completed.
- 4.3 Draft notification of the fourth wetland which is Welcome Jheel, was sent to MCD for comments and their comments are being examined.
- 4.4 It was decided that notification of prioritized water bodies be expedited so that their long term protection is ensured.
- 4.5 Additional Chief Secretary (IFCD) mentioned that the comments from the land owning agencies on draft notification should not be open ended and should be time bound given a period of 30 days so that the notification of prioritized water bodies can be expedited.

[Action: Wetland Authority of Delhi]

5. Comprehensive Digital Inventory

- 5.1 It was briefed that the Govt. of India web portal acts as single point access system that synthesizes information on wetland sites, projects, initiatives and trainings. Till now 473 Brief Documents has been uploaded on Wetlands of India portal, by the Wetland Authority.

6. Restoration Actions

- 6.1 The Authority was briefed that restoration actions are encouraged and monitored in coordination with 16 water body owning agencies. Out of 1367 water bodies, all the water bodies were ground truthed and it was found that 674 water bodies were found existing on the ground. In terms of the land owning department, DDA hosted the largest number of water bodies (822), while in terms of the district-wise distribution, South West district had the maximum which is 216 number of water bodies. The breakup of remaining 693 water bodies was also briefed to the members of the Authority
- 6.2 The Hon'ble High Court of Delhi in Hon'ble HC WP (C) 7594/2018) order dated 08.04.2024 had directed Revenue Department to prepare estimates for restoration of water bodies after ground truthing for which the time lines were 30.05.2024.
- 6.3 Chief Secretary directed IFCD Deptt. to undertake the rejuvenation of 674 water bodies on a war footing, and District Magistrates should ensure compliances of the Hon'ble Delhi High Court .

[Action: IFCD & District Magistrates]

- 6.4 The budgetary funding for restoration of water bodies may be sourced from the Gramodaya Scheme as far as urban areas are concerned; while DVDB can fund in areas where Gramodaya Scheme will not be able to fund.

[Action: District Magistrates & Development Deptt.]

- 6.5 The Hon'ble Delhi High Court had also directed that appropriate measures shall be taken for making entries of water bodies in revenue records by assigning responsibilities of each of such water body to specific officer, who shall visit such water body every fortnight to ensure its upkeep and proper maintenance. District Magistrates were directed to ensure complete action in this regard in letter and spirit.

[Action: District Magistrates]

- 6.6 The District Magistrates were also directed to explore public participation for operation and maintenance activities of water bodies in accordance with direction of said Hon'ble High Court order.

[Action: District Magistrates]

- 6.7 The Hon'ble Delhi High Court had also held Committee responsible for ground truthing and rejuvenation of these water bodies and execution of projects at ground at District Level for each of 11 Districts consisting of: District Magistrate, Revenue Deptt. GNCTD; Deputy Commissioner, MCD (in case of NDMC include Secretary NDMC; and in case of Delhi Cantonment Board include CEO Delhi Cantonment Board); Superintendent Engineer DDA, Superintendent Engineer DJB and Superintendent Engineer I&FC Deptt.

- 6.8 The District Magistrates were directed that completion of the restoration of water bodies has to be ensured through the District Committees formed by the Hon'ble Delhi High Court order dated 08.04.2024 (W.P(C) No. 7594/2018) and it shall be ensured without fail that the work is completed after removal of encroachment before 31.12.2024.

[Action: District Magistrates in coordination with land owning departments]

- 6.9 Special Secretary (Environment) also presented Hon'ble National Green Tribunal's order dated 01.06.2020 (OA No. 325/2015) regarding restoration/creation of model ponds wherein all District Magistrates were directed to ensure as far as possible atleast one pond/water body must be restored in every village. Seven Districts has already identified 118 wetlands so far and the remaining District Magistrates was directed to comply with Hon'ble NGT's direction. The identified model ponds shall be monitored by the District Magistrates.

[Action: District Magistrates]

7. Directions to land owning agencies under Wetlands (Conservation and Management) Rules, 2017.

7.1 One of the statutory duties of Wetland Authority of Delhi is to issue necessary directions for conservation and sustainable management of wetlands to the respective implementing agencies. Draft directions to ensure that certain activities (encroachments, C&D/sewage disposal, permanent construction) shall be prohibited within wetlands, and that prohibited activities are taken cognizance of, swiftly acted upon and removed, if needed through existing mechanisms of STF for encroachment removal. The Authority discussed the draft direction and approved the same.

[Action: Wetland Authority of Delhi]

7.2 Pr. Secretary (Environment) also felt that the work estimation of restoration should be based upon low cost restoration techniques completely in line with the restoration guidelines released by CPCB and Ministry of Jal Shakti and highly capital intensive activities such as concretization and boundary wall construction should be avoided.

[Action: IFCD & District Magistrates]

7.3 GSDL was directed to purchase DGPS and give necessary training to the District Magistrates so that water bodies are properly geo-fenced and referenced. Pr. Secretary (Environment) informed that DPCC should also do the procurement of DGPS and provide to District Magistrates.

[Action: GSDL & DPCC]

8. Protection of Major Wetlands

Tikri Khurd :

8.1 DDA is already under Hon'ble NGT directions to remove encroachments and undertake beautification of the water body. DDA has undertaken several encroachment removal drives, and as per information available with the authority 2 bighas land (2000 Sq. yards) of encroachment have been removed. DDA was directed to submit the total area of encroachments in the lake and the encroachment removal plan.

[Action: DDA]

Najafgarh Jheel :

- 8.2 Additional Chief Secretary (IFCD) mentioned that there are three drains from Haryana emptying polluted waters into the Najafgarh Jheel and IFCD had written a letter in this regard to Haryana State Govt. He desired that the comments of IFCD be also factored in future deliberations on the issue.

Bhalswa Lake :

- 8.3 DDA is already under directions of Hon'ble NGT case OA No. 105/2021 disposed off on 21.05.2021 to plan remedial measures needed to be undertaken by concerned department:

- 1) Cow dung from diary owners into storm water drain into lake into damage storm water drain - Interceptor drain to intercept incoming dung into supplementary drain (DJB)
- 2) DJB was constructing RCC box drain for trapping (2022)
- 3) Repair of damaged storm water drain by PWD
- 4) Construction of damaged boundary wall by DDA along Bhalswa dairy village

It was informed that Hon'ble Delhi High Court is also monitoring the rejuvenation of Bhalswa Lake in OA No. 105/2021 where the Hon'ble High Court directed the Chief Secretary to take note of the newspaper reports pertaining to drying up of Lake Bhalswa and threat of encroachment in the said area.

DDA, DJB and PWD were directed to expedite necessary actions and submit action taken reports and ensure compliance to Hon'ble NGT and Hon'ble Delhi High Court's directions.

[Action: DDA, DJB & PWD]

9. Grievance framework

9.1 The Authority was informed that Grievance Committees were constituted in every District vide Authority's order dated 01.07.2021 with the mandate as a mechanism for hearing the grievances raised by the public on wetlands falling under their respective jurisdiction. Major Grievances related to water bodies was briefed to the Authority and are presented as below alongwith concerned districts:-

- Mamoor pur (District: North)
- Ghewara ((District: North West)
- Hiranki (District: North)
- Prasad Nagar Lake (District: North)
- Pooth Khurd (District: North)
- Holambi Khurd (District: North)
- Lam Pur (District: North)
- Najafgarh Jheel (District: South West)
- Mayapuri (District: South West)
- Ashoka Park, New Friends Colony (District: South East)
- Mundka (District: West)

9.2 The major issues in these water bodies were sewage discharge and solid waste dumping. District Magistrates were directed to take up such disturbed water bodies on priorities for restoration.

[Action: District Magistrates]

9.3 To deal with the manpower shortage in the Wetland Authority of Delhi, the Authority requested the Services Department to post one Section Officer and one Assistant Section Officer on diverted capacity.

[Action: Services Department]

9.4 The Authority approved the proposal to engage an institution, organization or public agency, to assist the authority in coordination, monitoring of implementation of action plans through various line departments, undertake measures for enhancing awareness within stakeholders and local communities on values and functions of wetlands

[Action: District Magistrates and All land owning agencies]

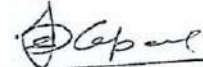
- 9.5 Pr. Secretary (Environment) the Vice Chairman of the Authority reiterated that District Magistrates need to be proactive and utilize the existing mechanisms such as District Committees constituted by the Hon'ble High Court as well as the statutory institutional mechanism of District Grievance Committees constituted by Wetland Authority of Delhi vide order dated 01.07.2021.
- 9.6 Concluding the meeting, Chief Secretary directed that 674 water bodies existing on the field are now the immediate priority and they shall be geo tagged on a mission mode in one month incorporating all boundary coordinates alongwith the Khasra Numbers and ensure restoration of the water bodies as per Hon'ble Delhi High Court.

[Action: District Magistrates]

- 9.7 Chief Secretary further directed that the District Magistrates shall be the custodian of the water bodies and ensure that the directions of the Authority as well as the crucial order of the Hon'ble Delhi High Court dated 08.04.2024 (WP (C) 7594/2018) are complied with, in the letter and spirit, without fail.

[Action: District Magistrates]

The meeting ended with thanks to the Chair.


10/10/2024

Member Secretary
Wetland Authority of Delhi

F. No.F5(16)/WA/WB/DIRECTIONS/2023-24/ 3258-3298.

Dated: 10/10/2024

To,

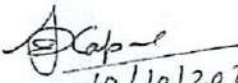
1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi (Member)
2. Commissioner, MCD, 9th Floor, Dr. SPM Civic Centre, Minto Road, Delhi- 02 (Member)
3. Commissioner-cum-Secretary (Dev.), Development Department, GNCTD, Under Hill Road, Delhi-110054 (Member)
4. Secretary (Revenue)/Divisional Commissioner, Revenue Department, GNCTD, 5, Sham Nath Marg, Delhi-54 (Member)
5. The Pr. Secretary (Environment), Department of Environment, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi (Member)
6. The Pr. Secretary (PWD), Public Works Department, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi (Member)

7. The Pr. Secretary (I&FC), Irrigation & Flood Control Department, GNCTD, Under Hill Road, Delhi- 54 **(Member)**
8. The Secretary (Deptt. of Fisheries), Fisheries Department, GNCT of Delhi, Under Hill Road, Delhi- 54 **(Member)**
9. The Secretary (UD), Deptt. of Urban Development, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi **(Member)**
10. The Secretary (Tourism), Department of Tourism, Govt. of NCTD, Vikas Bhawan-II, Delhi **(Member)**
11. The Chief Executive Officer, Delhi Jal Board, Govt. of NCT of Delhi, Varunalaya, Jhandewalan, New Delhi **(Member)**
12. Principal Chief Conservator of Forest, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi **(Member)**
13. All District Magistrates, Govt. of NCT of Delhi
14. Addl. PCCF of the regional office of Ministry of Environment, Forest & Climate Change, Lucknow **(Member)**
15. Member Secretary, Delhi Pollution Control Committee, GNCTD, ISBT Building, Delhi **(Member)**
16. Director, Delhi Zoo, Zoological Garden of Delhi, Mathura Road, New Delhi **(Member)**
17. CEO, DPGS, Department of Environment, GNCTD, C-Wing, 6th Level, Delhi Secretariat Building, New Delhi – 110002 **(Member)**
18. Member Secretary, Biodiversity Board of UT, Delhi **(Member)**
19. CEO, Delhi Cantonment Board, Kirby Place, New Delhi **(Member)**
20. Sh. Manu Bhatnagar, Pr. Director, INTACH, 71, Lodi Estate, New Delhi-110003 **(Member)**
21. Prof. S.K. Singh, Delhi Technological University (DTU), Shahbad, Daulatpur, Bawana Road, Delhi-110042 **(Member)**
22. Sh. I.H. Khan, PCCF (Retd.), E-87/1, Abul Fazal Enclave-I, IIIrd Floor, Jamia Nagar, New Delhi-110025 **(Member)**
23. Dr. Man Singh, Professor & Project Director, Water Technology Centre, Indian Agricultural Research Institute (IARI), Janak vihar, Pusa, New Delhi- 110012 **(Member)**
24. Managing Director, Geo Spatial Data Ltd. (GSDL), Govt. of NCTD, Vikas Bhawan-II, Delhi **(Member)**
25. Head of Delhi unit of CGWB, Central Ground Water Board, New Delhi **(Member)**
26. Superintending Archaeologist, Archaeological Survey of India, GPO Complex, Block-D, IIIrd Floor, Puratatva Bhawan, INA, New Delhi – 110023 **(Member)**
27. Director (Environment), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi-110002 **(Member)**
28. Director General, CPWD, A-Wing, Room No.- 111 , Nirman Bhawan, New Delhi-110011
29. Secretary (ACL)-cum-HOD (Archaeology), GNCTD, Department of Archaeology, Vikas'B' Block, II floor, Vikas Bhawan-2, Upper Bela Road, Civil Lines, Delhi-110054
30. Managing Director, DSIIDC, N-36, Bombay Life Building, Connaught Circus, New Delhi -110001
31. CEO, DUSIB, GNCTD, 'C'Wing, 4th Floor, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi-54
32. C.E.O, Delhi Wakf Board, GNCTD, Vikas Bhawan-II, A-Wing, 7th Floor, Upper Bela Road, Delhi- 54
33. Vice Chancellor, Jawaharlal Nehru University, New Delhi – 110067
34. Director General, Archaeological Survey of India (ASI), Dharohar Bhawan, 24- Tilak Marg, New Delhi-110001
35. Registrar, Indian Institute of Technology (IIT), HauzKhas, New Delhi – 110016
36. DCF, South Forest Division, Near Karni Singh Shooting Range, Tuglaqabad, Delhi- 66
37. DCF, North Forest Division, Kamla Nehru Ridge, Delhi- 07
38. DCF, West Forest Division, Mandir Marg, Delhi- 60
39. DCF, Central Forest Division, Kamla Nehru Ridge, Delhi-07

40. Sh. Sanjay Kumar Khare, Chief Engineer (HQ & QAC)/ Nodal Officer, Water Bodies, DDA, E-3, Ground Floor, Vikas Sadan, INA, New Delhi-110023
41. Sh. Anil Kumar Gupta, Chief Engineer, MCD/(Nodal Officer, Water Bodies), 9th Floor, Dr. SPM Civic Centre, Minto Road, Delhi – 110002
42. Sh. Anil Bharti, Superintending Engineer/Nodal Officer (Water Body), Delhi Jal Board, A-Bldg, Varunalaya, Jhandewalan, Delhi – 110005
43. Sh. Manoj Garg, Superintending Engineer, DC 2, CPWD, Nodal Officer, Water Bodies, CPWD, Vigyan Bhawan Circle, New Delhi - 110011
44. Superintending Engineer, Nodal Officer, Water Bodies, Delhi Urban Shelter Improvement Board (DUSIB), Office of the Executive Engineer, C-11, DUSIB, First Floor, Circle Office Building, Rana Pratap Bagh, Delhi-110007
45. Sh. Pawan Aggarwal, Executive Engineer (CD-12)/Nodal Officer-Water Bodies, DSIIDC, DSIIDC Site office, Auchandi road, Bawana, Delhi-110039
46. Executive Engineer-civil/Nodal Officer- Water Bodies, Jawahar Lal University (JNU), New Delhi – 110067
47. Sh. K.K. Tripathi, Executive Engineer (CD-II), Nodal Officer, Water Bodies, Indian Institute of Technology (IIT), Hauz Khas, New Delhi – 110016
48. Sh. Kulveer Singh, AGM (Civil), NTPC Ltd., Badarpur Thermal Power Station, Mathura Road, New Delhi -110003

Copy to:-

1. Divisional Commissioner-cum-Secretary (Rev.), Rev. Deptt., GNCTD, 5, Sham Nath Marg, Delhi-54
2. OSD to Chief Secretary, 5th Level, A-Wing, Delhi Secretariat, New Delhi-110002
3. PS to Pr. Secretary (E&F), Environment Deptt., GNCTD, 6th Level, C-wing, Delhi Secretariat, New Delhi-110002


10/10/2024

**Member Secretary
Wetland Authority of Delhi**

LIST OF 37 NOS. WATER BODIES

Annexure C

S. No.	Revenue District	G.No.	Water Body	Area (In Acre)	Khasra No./Areas	Latitude	Longitude	Capacity of Treatment Unit	Actual Date of Completion
1	Central	991	Burari (4) & Kamalpur Majra Burari (d)	5.42	193/2 (08-11) & 150 (07-13) Total area (16-04)	28°45'21.93"N	77°11'28.86"E	-	22-Feb-22
2	Central	968	Burari (4) & Kamalpur Majra Burari (a)	4.02	148 (12-15) as per kathoni	28°45'23.06"N	77°11'45.66"E	400 KLD	24-Jan-22
3	New Delhi	NA	Todapur	2.69	114 (8-13)	28°37'33.4"N	77°09'57.2"E	550 KLD	20-May-22
4	North	161	Ibrahimpur (a)	1.02	113/2(3-10)	28°46'31.68"N	77°10'44.53"E	150 KLD	24-Jan-22
5	North	205	Nangal Thakran (c)	5.73	9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total= (17-04)	28°48'43.196"N	77°0'9.626"E	-	21-Jul-22
6	North	155	Hiranki (a)	4.00	534, 535 (12-13)	28°48'3.01"N	77°10'52.63"E	300 KLD	03-Feb-22
7	North	240	Siraspur (a)	4.66	162 (14-10)	28°45'42.07"N	77°8'6.73"E	300 KLD	03-Feb-22
8	North	199	Mungeshpur (a)	4.02	49(12-17)	28°48'56.264"N	76°58'24.450"E	400 KLD	24-Jan-22
9	North	206	Nangal Thakran (d)	8.16	81 (14-12) 83(9-15) total=(24-07)	28°48'25.925"N	77°0'35.644"E	400 KLD	21-Jul-22
10	North	209	Nangli puna	1.03	48min (3-11.1/2)	28°46'17.44"N	77°8'39.01"E	150 KLD	20-May-22
11	North	230	Sannothe	12.03	(a) 99(36-4)	28°48'51.345	77°4'9.449 E	750 KLD	20-Feb-23
12	North West	335	Ladpur	3.31	77/22/3, 23/2, 24/1 (10-0)	28°44'11.470"N	76°59'50.347"E	-	29-Sep-24
13	North West	303	Ghewara	3.68	212(11-13)	28°41'52.567"N	76°59'49.661"E	-	29-Sep-24
14	North West	325	Karala(a)	1.42	55/27 (01-10)	28°44'13.08"N	77°2'56.07"E	150 KLD	24-Jan-22
15	North West	344	Mohd. Pur Maljiri (c)	4.56	18/26 (13-8)	28°43'38.317"N	77°2'24.195"E	450 KLD	30-Sep-22
16	South West	668	Jaffarpur Kalan-1	2.36	896(7-16)	28°35'23.51"N	10°15.4"E	-	22-Feb-22
17	South West	620	Daulatpur	2.00	61(06-12)	28°32'35.78"N	76°57'20.19"E	150 KLD	24-Jan-22
18	South West	636	Dhool Siras (a)	2.94	72/2 (8-9)	28°33'16.73"N	77°1'56.04"E	150 KLD	20-Jun-22
19	South West	647	Gummanhera (A)	3.34	104(10-12)	28°32'3.614"N	76°55'22.724"E	300 KLD	20-May-22
20	South West	611	Chhawala	4.67	199(14-17)	28°33'47.81"N	77°0'30.00"E	300 KLD	20-May-22
21	South West	604	Bindapur	4.02	605(12-17)	28°36'41.90"N	77°4'25.28"E	300 KLD	21-Feb-22
22	South West	684	Jhatikra	6.40	84(19-4)	28°31'20.58"N	76°57'49.15"E	400 KLD	20-May-22
23	South West	613	Chhawala	4.00	215 (12-8)	28°33'54.23"N	77°0'16.55"E	300 KLD	20-May-22
24	South West	837	Tajpur Khurd	6.32	33(18-16), 34(015) total area	28°34'37.13"N	77°0'47.46"E	550 KLD	20-May-22
25	South West	608	Chhawala (B)	1.70	192(5-15)	28°33'52.540"N	77°0'7.603"E	300 KLD	21-May-22
26	South West	871	Hastal (partly) F/74 (b)	7.33	55/13(4-14)14(2-9)16(4-10)17(6-2)18(5-4) total=(22-19)	28°37'48.72"N	77°3'20.06"E	400 KLD	20-May-22
27	South West	738	Mitraon-2	2.69	(a) 188(8-15)	28°36'27.71"N	76°56'59.73"E	400 KLD	20-Feb-23
28	South West	703	Kair	2.42	29/2(7-4)	28°37'11.499"N	76°55'10.943"E	300 KLD	06-Apr-23
29	South	508	Mehrauli (kishangarh) Sanjay Van	0.00	Sanjay Van (Near Neela Haul)	28°31'12.97"N	77°9'42.79"E	-	17-May-22
30	South	448	Chandan Hala	0.56	160-161 (01-07)	28°28'8.97"N	77°10'54.93"E	300 KLD	20-May-22
31	South	455	Dera Mandi (a)	6.32	444(19-13)	28°26'7.23"N	77°10'45.39"E	400 KLD	20-Jun-22
32	South		Smriti Van	5.21	661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	28°30'57.1"N	77°10'15.4"E	1100 KLD	20-Oct-22
33	West	896	Nangloi Jat (A)	2.68	(a)126 (old 61/14/3) (8-12)	28°30'46.68"N	77°16'3.27"E	-	22-Feb-22
34	West	900	Neelwal (b)	2.68	86(08-11)	28°40'5.28"N	76°58'47.64"E	150 KLD	10-Feb-22
35	West	913	Tikari Kalan (d)	1.33	481(04-01)	28°40'58.97"N	76°58'25.01"E	300 KLD	04-Aug-22
36	West	915	Tikari Kalan (f)	2.04	484min(06-14-1/2) 1213(0-3)	28°40'48.62"N	76°57'58.89"E	150 KLD	20-May-22
37	West	890	Mundka (c)	5.45	190/1 (16-5)	28°41'2.72"N	77°1'42.92"E	300 KLD	15-Feb-23

LIST OF LAKES					
Annexure-6					
Sr. No.	Name of Water Body/Lake	Coordinates	Area (In acre)	Holding Capacity	Remarks
1	Pappankalan lake no 1	28.589238 N, 77.021507 E	7.00	31 MG	Commissioned in Aug. 2022. But currently not in use
2	Pappankalan lake no 2		4.00	18 MG	Commissioned in Aug. 2022. But currently not in use
3	Dwarka WTP	28°36'25.88"N, 77° 0'30.19"E	4.00	18 MG	Commissioned on March 27, 2024. But currently not in use
4	Nilothi lake 1		3.50	15 MG	Commissioned in Nov. 2022
5	Nilothi lake 2	28.6577 N, 77.05255 E	3.50	15 MG	Commissioned in Nov. 2022
6	Nilothi lake 3		3.50	15 MG	Commissioned in Nov. 2022
7	Rohini STP lake 1	28°44'24.78"N, 77° 5'57.55"E	6.50	15 MG	Completed & Yet to be Commissioned
8	Rohini STP Lake 2	28°44'24.78"N, 77° 5'57.55"E	10.00	15 MG	Completed & Yet to be Commissioned
9	Iradat nagar lake 1	28°47'13.12"N, 77° 4'34.87"E	1.40		
10	Iradat nagar lake 2		2.80		
11	Iradat nagar lake 3	28°47'13.12"N, 77° 4'34.87"E	1.17	73 MG	Completed & Yet to be commissioned
12	Iradat nagar lake 4		0.23		
13	Iradat nagar lake 5				
14	Lake at Najatgarh STP	28°30'14.69"N, 77° 0'32.58"E	4.00	10 MG	Commissioned in May 2023. But currently not in use
15	Lake at Timarpur Oxidation pond	28°42'753"N, 77°13'427"E	6.00	7.5 MG	Work in Progress
16	Lake at Sanjay Lake, Trilokpari	28°36.59.8"N, 77°18.10.6"E		138 MG	Commissioned on March 29, 2024.
17	Smriti Van Kondli			22 MG	Commissioned on Feb. 5, 2024.
18	Roshanara Lake		3.20	5.5 MG	Commissioned on Feb. 25, 2024

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA - 351

(72)

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हाऊ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To,
The Commissioner,
Municipal Cooperation, Sector-17,
Chandigarh-160017

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

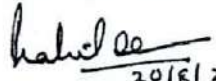
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2. To resort to penal provisions contained in sections 15 to 21 of the said Act (as amended vide Jan Vishwas Act 2023).
3. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
4. Exercise of powers under section 4 of the Environment (Protection) Act, 1986 for the appointment of officers.

As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
2. Issuance of NOCs
3. Action against Illegal borewells
4. Aligning of SGWA guideline with the guidelines of Ministry of Jal Shakti
5. Imposing of Penalty for non-compliance of conditions laid therein NOC issued.
6. Prevention of Groundwater contamination and safe drinking water supply in affected areas.

In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena)
20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, NWR, Chandigarh with the direction to follow-up.
2. Chandigarh Municipal Corporation, Home Secretary,4th Floor, UT Secretariat, Sector 9, Chandigarh-160009


(Pratul Saxena)
20/8/25
Member Secretary

ई मिस्त्रल संख्य / E-File.No. CGWA-21/12/2025-CGWA -342

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
 The Special Secretary (Env&Forest)
 Room No. 306, Varunalaya,
 Phase-II, Jhandewalan, Karol Bagh,
 New Delhi-110055
ceodelhi.djb@nic.in

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

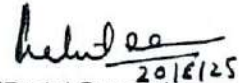
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2. To resort to penal provisions contained in sections 15 to 21 of the said Act (as amended vide Jan Vishwas Act 2023).
3. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
4. Exercise of powers under section 4 of the Environment (Protection) Act, 1986 for the appointment of officers.

As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
2. Issuance of NOCs
3. Action against Illegal borewells
4. Aligning of SGWA guideline with the guidelines of MoJS
5. Imposing of Penalty for non-compliance of conditions laid therein NOC issued.
6. Prevention of Groundwater contamination and safe drinking water supply in affected areas.

In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,

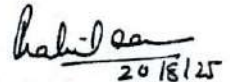


(Pratul Saxena)

Member Secretary

Copy to:

1. The Regional Director, CGWB, SUO , New Delhi with the direction to take follow-up.
2. The CEO, Delhi Jal Board, Room No. 306, Varunalaya, Phase-II, Jhandewalan, Karol Bagh, New Delhi-110055



(Pratul Saxena)

Member Secretary

ई मिस्त्रल संख्य / E-File.No. CGWA-21/12/2025-CGWA - 337

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To,
The Chief Engineer,
Water Resource Department,
Sinchai Bhawan, Near Police Station, Porvorim,
Goa -403501

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

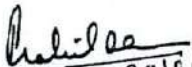
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3. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
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As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
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In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena)
20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, SWR, Bangalore with the direction to take follow-up.
2. The Secretary, Water Resource Department, Secretariate, Porvorim, Goa, sec-wrd@goa.gov.in


(Pratul Saxena)
20/8/25
Member Secretary

ई मिस्त्रिल संख्य / E-File.No. CGWA-21/12/2025-CGWA - 349

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
The Chairperson,
Haryana Water Resources Authority,
Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula,
Haryana-134108

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

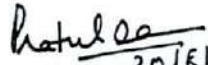
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In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


20/8/25
(Pratul Saxena)
Member Secretary

Copy to:

1. The Regional Director, CGWB, NWR, Chandigarh with the direction to take follow-up.
2. The Special Secretary, Irrigation and Water Resources Department, Haryana Civil Secretariat, Sector-17, Chandigarh-160017, fcjwrd@gmail.com


20/8/25
(Pratul Saxena)
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA -338

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To,
The Engineer-in-Chief,
Jal Shakti Vibhag,
Jal shakti Bhawan,
Shimla-171005

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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Yours faithfully,


(Pratul Saxena) 20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, NHR, Dharamshala with the direction to take follow-up.
2. The Secretary, Jal Shakti Vibhag, Govt. of Himachal Pradesh Secretary, Secretariat, Chhota Shimla-171002, ijhsecy-hp@nic.in


(Pratul Saxena) 20/8/25
Member Secretary

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
The Chairperson,
Jammu & Kashmir Water Resources Regulatory Authority,
Ashok Nagar, Satwari,
Jammu - 180004

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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Yours faithfully,

Pratul Saxena
20/8/25

(Pratul Saxena)
Member Secretary

Copy to:

1. The Regional Director, CGWB, NWHR, Jammu with the direction to take follow-up.
2. The Additional Chief Secretary Jal Shakti Department, Govt of J&K Government of Jammu & Kashmir, Civil Secretariat, Jammu-180001. pscsphe@gmail.com

Pratul Saxena
20/8/25

(Pratul Saxena)
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA -340

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
Office of the Director,
Groundwater Directorate
2nd Floor, KSFC Bhawan, #1/1, Thimmiah Road,
Bengaluru-560052

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

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Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

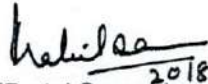
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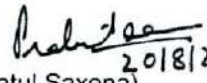
In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena)
20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, SWR, Bangalore with the direction to take follow-up.
2. The Secretary, Ground Water Directorate Room No 208, 2nd Floor, Vikasa Soudha, Dr B.R.Ambedkar Veedhi, Bengaluru -560001, prs-mi@karnataka.gov.in


(Pratul Saxena)
20/8/25
Member Secretary

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To,
The Director,
Jalavijnana Bhavan, 3rd Floor,
Ambalamukku, Kowdiar.P.O,
Thiruvananthapuram- 695003
gwdkerala@gmail.com

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

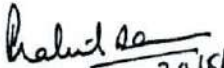
1. Exercise of powers under section 5 of the Environment (Protection) Act, 1986 for issuing directions and taking such measures in respect of all the matters referred to in sub-section (2) of section 3 of the said Act.
2. To resort to penal provisions contained in sections 15 to 21 of the said Act (as amended vide Jan Vishwas Act 2023).
3. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
4. Exercise of powers under section 4 of the Environment (Protection) Act, 1986 for the appointment of officers.

As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
2. Issuance of NOCs
3. Action against Illegal borewells
4. Aligning of SGWA guideline with the guidelines of MoJS
5. Imposing of Penalty for non-compliance of conditions laid therein NOC issued.
6. Prevention of Groundwater contamination and safe drinking water supply in affected areas.

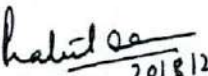
In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena) 20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, KR, Kerala with the direction to take follow-up.
2. Additional Chief Secretary, Ground Water Department, Govt. of Kerala, Room No. 357A, North Sandwich Block, Secretariat, Thiruvananthapuram-695001, acs.wrd@kerala.gov.in


(Pratul Saxena) 20/8/25
Member Secretary

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To,
 Commisioner Secretary (PHE/I&FC),
 Civil Secretariat,
 Leh-Ladakh 194101

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

1. Exercise of powers under section 5 of the Environment (Protection) Act, 1986 for issuing directions and taking such measures in respect of all the matters referred to in sub-section (2) of section 3 of the said Act.
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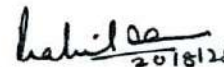
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Yours faithfully,


 (Pratul Saxena)
 Member Secretary

Copy to:

1. The Regional Director, CGWB, NWHR, Jammu with the direction to take follow-up.


 (Pratul Saxena)
 Member Secretary

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
Public Works Department,
UT of Lakshadweep 1st Floor, Collector's Block, Secretariat, Kavaratti,
Lakshadweep – 682555
lk-advisor@gov.in

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

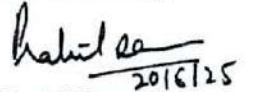
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As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
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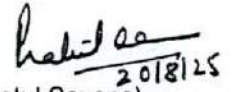
Yours faithfully,



(Pratul Saxena)
Member Secretary

Copy to:

1. The Regional Director, CGWB, KR, Kerala with the direction to take follow-up.



(Pratul Saxena)
Member Secretary

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To
The Member Secretary,
Pondicherry Ground Water Authority,
No.15, III Cross(Extn),
Mariamman Nagar, Karamanikuppam,
Puducherry - 605004

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

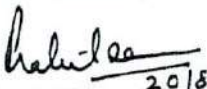
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As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

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In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena)
Member Secretary

Copy to:

1. The Regional Director, CGWB, SECR, Chennai with the direction to take follow-up.
2. The Secretary, Pondicherry Ground Water Authority, Main Building, Chief Secretariat, Puducherry - 605001, secyagri.pon@nic.in


(Pratul Saxena)
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA -336

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To,
The Chairman,
Punjab Water Regulation and Development Authority (PWRDA),
S.C.O No. 149-152 (3rd Floor), Sector-17-C,
Chandigarh-160017

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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Yours faithfully,


(Pratul Saxena)
20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, NWR, Chandigarh with the direction to follow-up.
2. The Principal Secretary, Punjab Water Resources Department, 3rd Floor, Mini Secretariat, Sector-9, Chandigarh-160009 , psi@punjab.gov.in


(Pratul Saxena)
20/8/25
Member Secretary

ई मिस्लि संख्य / E-File.No. CGWA-21/12/2025-CGWA - 344

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
The Commissioner,
PR & RD & Administrator, TSWALTA,
Panchayath Raj Building, Urdu Hall Lane, Himayath Nagar,
Hyderabad -500029

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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Yours faithfully,

Pratul Saxena
20/8/25
(Pratul Saxena)
Member Secretary

Copy to:

1. The Regional Director, CGWB, SR, Hyderabad with the direction to take follow-up.
2. Spl. Chief Secretary, Ground Water Department, Irrigation & Command Area Development, 7th Floor, BRKR Bhawan, Tank Bund Road, Hyderabad-500063, secy-irg@telangana.gov.in, rajatkumar07@gmail.com

Pratul Saxena
20/8/25
(Pratul Saxena)
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA -343

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
The Chief Engineer
State Ground Water & Surface Water Resources Data Center, Water Resources Department,
Taramani, Chennai-600113

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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Yours faithfully,


(Pratul Saxena)
20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, SECR, Chennai with the direction to take follow-up.
2. The Additional Chief Secretary, State Ground & Surface Water Resources Data Center, Water Resources Department, Government of Tamil Nadu, Secretariat, Fort St. George Chennai - 600 009, wrdsec@tn.gov.in, acswrdtn@gmail.com


(Pratul Saxena)
20/8/25
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA -348

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date: 20.08.2025

To
The Director,
Ground Water Directorate
State Ground Water Information System Center (Bhujal Bhawan),
Village- Hariharpur, Near Delhi Public School,
Shaheed Path, Lucknow-226002

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

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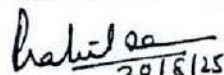
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Yours faithfully,


(Pratul Saxena) 20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, NR, Lucknow with the direction to take follow-up.
2. The Principal Secretary, Namami Gange & Rural Water Supply, UP, Room No 201, Babu Bhawan, Lucknow-226021 psrd.up@gmail.com psmigoup2016@gmail.com
gwsec1@gmail.com


(Pratul Saxena) 20/8/25
Member Secretary

ई मिस्त्रिल संखय / E-File.No. CGWA-21/12/2025-CGWA - 345

भारत सरकार / Government of India

जल शक्ति मंत्रालय/ Ministry of Jal Shakti

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग/ Department of Water Resources, River Development & Ganga Rejuvenation.

केंद्रीय भूजल प्राधिकरण/ Central Ground Water Authority

सीएसएमआरएस कैंपस, ओलोफ़ पाल्मे मार्ग, हौज़ खास, नई दिल्ली -110016/ CSMRS Campus, Olof Palme Marg, Hauz Khas, New Delhi 110016.

Date:20.08.2025

To
The Director,
State Water Investigation Directorate
Nirman Bhawan, 1st Floor,
Salt Lake, Sector-III,
Kolkata - 700091

Subject: Nomination of Nodal Officer for monitoring various activities under Ground Water Regulation by CGWA -Reg

Sir / Madam,

Central Ground Water Authority has been constituted under Section 3 (3) of the Environment (Protection) Act, 1986 to regulate and control development and management of ground water resources in the country with following powers:

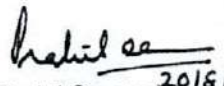
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3. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
4. Exercise of powers under section 4 of the Environment (Protection) Act, 1986 for the appointment of officers.

As per the directions of NGT vide various orders in O.A No 728/2023 and O.A 694/ 2023 Following activities of State Ground Water Authorities are required to be monitored regularly by CGWA

1. Practices followed by State for Ground water Regulation
2. Issuance of NOCs
3. Action against Illegal borewells
4. Aligning of SGWA guideline with the guidelines of MoJS
5. Imposing of Penalty for non-compliance of conditions laid therein NOC issued.
6. Prevention of Groundwater contamination and safe drinking water supply in affected areas.

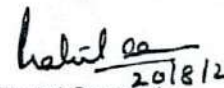
In the above context, it is requested to nominate and share the contact details of Nodal Officer from State Ground Water Authority under your jurisdiction for coordination and liaison with Central Ground Water Authority. Nomination may be communicated by 31st Aug 2025.

Yours faithfully,


(Pratul Saxena) 20/8/25
Member Secretary

Copy to:

1. The Regional Director, CGWB, ER, Kolkata with the direction to take follow-up.
2. The Principal Secretary, WRIDD, State Water Investigation Directorate (SWID), Water Resources Investigation & Development Department, Govt. of West Bengal, Khadya Bhavan, BLOCK-B (6th floor) 11A, Mirza Ghalib Street, Kolkata-700087, West Bengal, wridd.wb@gmail.com, secy.wridd-wb@nic.in


(Pratul Saxena) 20/8/25
Member Secretary